

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000001/2020	M/S. G4S SECURE SOLUTIONS (INDIA) PVT. LTD VS XAVIER INSTITUTE OF MANAGEMENT	DOBHAGYA KUMAR DASH VS	// ()
2	BLAPL/000054/2020	RAKESH CHOUBEY VS STATE OF ODISHA	DEBASNAN DAS VS	PARADEEP /180 /2016 () //
3	BLAPL/000055/2020	PINTU @ BISWAJIT SAMAL VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /45 /2019 () //
4	BLAPL/000056/2020	PRAVAT KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MOHANA /76 /2019 () //
5	BLAPL/000057/2020	PRADIP KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /269 /2019 () //
6	BLAPL/000058/2020	SANTOSH KU. DASH @ SANTOSH DASH VS STATE OF ODISHA	GOPAL KRISHANA NAYAK VS	SURADA /9 /2014 () //
7	BLAPL/000059/2020	TULU @ SURESH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	AUL /178 /2019 () //
8	BLAPL/000060/2020	RABI @ SURYAKANTA DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	AUL /178 /2019 () //
9	BLAPL/000061/2020	GANGURAM MUNDA @ GALU VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHATAGAON /54 /2019 () //
10	BLAPL/000062/2020	MADHUSUDAN CHETTY VS STATE OF ODISHA	SURYNARAYAN BISWAL VS	POTTANGI /102 /2019 () //
11	BLAPL/000063/2020	SAJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /154 /2019 () //

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12	BLAPL/000064/2020	SAJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /155 /2019 () //
13	BLAPL/000065/2020	SK.MEHATAB VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /218 /2019 () //
14	BLAPL/000066/2020	ASHOK RATHORE VS STATE OF ODISHA	LAL MOHAN MISRA VS	JEYPORE SADAR /91 /2019 () //
15	BLAPL/000067/2020	SANTOSH KUMAR MEHER VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TARBHA /134 /2016 () //
16	BLAPL/000068/2020	ASISH @ ASHESH MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
17	BLAPL/000069/2020	SURESH CHANDRA SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	EOW,BHUBANESWAR /8 /2017 () //
18	BLAPL/000070/2020	AKASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANDHEIGOLE /107 /2019 () //
19	BLAPL/000071/2020	ROHITA SAHU VS STATE OF ODISHA	S.S.RAY-2 VS	DHARAKOT PS /157 /2019 () //
20	BLAPL/000072/2020	JITENDRA SINGH THAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /269 /2019 () //
21	BLAPL/000073/2020	ASHIS BHOI VS STATE OF ODISHA	SOMANATH NANDA VS	KUAKHIA /196 /2019 () //
22	BLAPL/000074/2020	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JATNI P.S. /374 /2019 () //
23	BLAPL/000075/2020	BHUBAN @ GANESWAR JENA	DEEPAK KU SAHOO	NIKIRAI /22 /2014

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000076/2020	RAJ KISHORE MAHAKUD	SWAYAMPRAVA DASH	KIAKATA /24 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000077/2020	BHARAT @ BHARAT BEHERA @LITUA	ARIJEET MISHRA	CHAULIAGANJA /29 /2016
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000078/2020	BIJAY KUMAR PADHY	SURESH KUMAR JENA	MANGALPUR /254 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000079/2020	GANESH DAS @ GAI	ARIJEET MISHRA	JATNI P.S. /374 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000080/2020	MAHESWAR GADABA	MANORANJAN PADHY	JEYPORE SADAR /217 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000081/2020	NARAYAN SETHY	SURESH KU. JENA	BALICHANDRAPUR /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000082/2020	KISHORE PUJARI	RAJIB LOCHAN PATTNAIK	JEYPORE SADAR /94 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000083/2020	DUKHIRAM SOREN	NIRANJAN LENKA	BARIPADA TOWN /353 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000084/2020	GANESH NAYAK	KASHINATH PATTNAIK	BADAMBADI /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000085/2020	PRAMIT SAHU	BIJAYA KUMAR RAGADA	KATARBAGA /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000086/2020	BABLU DAS	BIJAYA KUMAR RAGADA	RENGALI /79 /2018
		VS	VS	()

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35	BLAPL/0000087/2020	STATE OF ODISHA AMIT KUMAR SAHU @ AMIT BIHARI VS	BIJAYA KUMAR RAGADA VS	// KHETRARAJPUR /253 /2019 ()
36	BLAPL/0000088/2020	STATE OF ODISHA MANAS KUMAR BARAL VS	SATYA RANJAN MULIA VS	// TANGI (KHURDA) /339 /2019 ()
37	BLAPL/0000089/2020	STATE OF ODISHA RINA SAMAL VS	BASANTA KUMAR DAS VS	// RENGALI DAM SITE /152 /2019 ()
38	BLAPL/0000090/2020	STATE OF ODISHA SOUMYAJIT TRIPATHY @ BABULA VS	DEBASHIS ROUTRAY VS	// SAHID NAGAR P.S. /615 /2019 ()
39	BLAPL/0000091/2020	STATE OF ODISHA SUSA @ SARAT NAIK VS	PARTHA SARATHI NAYAK VS	// SPL.TASK FORCE /15 /2019 ()
40	BLAPL/0000092/2020	STATE OF ODISHA JAGYANSENA KANHAR VS	AMULYA RATNA PANDA VS	// BALLIGUDA /107 /2019 ()
41	BLAPL/0000093/2020	STATE OF ODISHA DILLIP MANNA @ DILIP MANNA VS	AMULYA RATNA PANDA VS	// KHANTAPADA /385 /2019 ()
42	BLAPL/0000094/2020	STATE OF ODISHA JYOTIRMAYA MOHANTY @ KALU VS	PRADIPTA KUMAR MOHANTY VS	// /51 /2019 ()
43	BLAPL/0000095/2020	STATE OF ODISHA JITU @ CHANDAN PARIDA @ PANDA VS	H.N.MOHAPATRA VS	// BARAMBA /97 /2019 ()
44	BLAPL/0000096/2020	STATE OF ODISHA JOGESH SAHU VS	PRAKASH K MISHRA VS	// RAMBHA (KHALLIKOTE) /284 /2019 ()
45	BLAPL/0000097/2020	STATE OF ODISHA SAJAN DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /255 /2019 () //

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46	BLAPL/000098/2020	CHAILA @ TAPAN @ KISHORE PINGUA VS STATE OF ODISHA	SUBRATA PANDA VS	JODA /144 /2018 () //
47	BLAPL/000099/2020	PABITRA PATRA VS STATE OF ODISHA	SANJIT KU DAS VS	KISSANNAGAR PS /130 /2016 () //
48	BLAPL/0000100/2020	DEVA PADDIA @ PADDIWAR VS STATE OF ODISHA	SUBRATA PANDA VS	GHATAGAON /124 /2011 () //
49	BLAPL/0000101/2020	MD. INSTIYAK ANSARI VS STATE OF ODISHA	K.K.PATNAIK VS	JEYPORE SADAR /119 /2018 () //
50	BLAPL/0000102/2020	MINATI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /162 /2019 () //
51	BLAPL/0000103/2020	RAJESH KUANR VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BISOI /10 /2018 () //
52	BLAPL/0000104/2020	SIDDHARTHA SANKAR PARIDA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAJPUR TOWN /263 /2019 () //
53	BLAPL/0000105/2020	SUMAN ALATIA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //
54	BLAPL/0000106/2020	TIRABANTA KETKI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	KHARIAR /245 /2019 () //
55	BLAPL/0000107/2020	SADDAM MALLICK VS STATE OF ODISHA	DEEPAK R.PARIDA VS	BALIANTA P.S. /301 /2019 () //
56	BLAPL/0000108/2020	BALABHADRA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /139 /2019 () //
57	BLAPL/0000109/2020	SAMAY KISKU	SANJIT MISHRA	KULIANA /60 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000110/2020	RINKU DEVI @ RIKU DEBI	SMRUTI RANJAN MOHAPATRA	JEYPORE TOWN /293 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000111/2020	SIPU SAHOO	PANCHANAN PANIGRAHI	BHUBAN /285 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000112/2020	FASHION @ BALMAKUNDA MEHER	SAMARENDRA MOHANTY	PATNAGARH /11 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000113/2020	ALEKH CHHUALSINGH	MANOJ KUMAR PANDA	KANAS /126 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000114/2020	MOTILAL KISAN	AKSHYA KUMAR SAHOO	REAMAL /172 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000115/2020	SUBASH BARIK	MAHES DAS	BALLIGUDA /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000116/2020	DILLIP KUMAR SAHOO	AMITAV TRIPATHY	NAYAPALLI P.S. /292 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000117/2020	AMIT KUMAR SAHU @ AMIT BIHARI	BIJAYA KUMAR RAGADA	KHETRARAJPUR /252 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000118/2020	AMARJIT SAHANI	BIJAYA KUMAR RAGADA	DHANUPALI /351 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000119/2020	MUKHI LOHIDAS	PRASANTA KUMAR NANDA	MATHILI /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000120/2020	SURJYAKANTA @ SURYAKANTA MAJHI	MAHES DAS	BALLIGUDA /59 /2019
		VS	VS	()

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69	BLAPL/0000121/2020	STATE OF ODISHA ANIL KUMAR NAYAK VS	ARIJEET MISHRA VS	// SUKINDA /254 /2019 ()
70	BLAPL/0000122/2020	STATE OF ODISHA SURESH SAHOO VS	ARIJEET MISHRA VS	// KOREI /237 /2019 ()
71	BLAPL/0000123/2020	STATE OF ODISHA SUBAL MAJUMDAR VS	SMRUTI RANJAN MOHAPATRA VS	// JEYPORE TOWN /293 /2019 ()
72	BLAPL/0000124/2020	STATE OF ODISHA CHUNU MOHANTA VS	BIRAJA PRASANNA SATAPATHY VS	// BAISINGA /214 /2018 ()
73	BLAPL/0000125/2020	STATE OF ODISHA DHIREN @ DHIRENDRA MALLICK VS	DURGA PRASAD PRADHAN VS	// BINJHARPUR /267 /2018 ()
74	BLAPL/0000126/2020	STATE OF ODISHA PABITRA BEHERA VS	DURLLABHA RANJAN MISHRA VS	// HANDAPA /153 /2019 ()
75	BLAPL/0000127/2020	STATE OF ODISHA BIDYADHAR BAGH VS	DHIRENDRA KUMAR MOHAPATRA VS	// BARGAON /93 /2019 ()
76	BLAPL/0000128/2020	STATE OF ODISHA BHAKTI DAKUA @ OM VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /125 /2018 ()
77	BLAPL/0000129/2020	STATE OF ODISHA BIKASH SAMANTA VS	RAMANI KANTA PATTANAIAK VS	// ERASAMA /81 /2019 ()
78	BLAPL/0000130/2020	STATE OF ODISHA SAMIR KUMAR PATRA VS	MANAS CHAND VS	// BERHAMPUR TOWN /50 /2019 ()
79	BLAPL/0000131/2020	STATE OF ODISHA MUNA @ SK KADIR VS STATE OF ODISHA	MANAS CHAND VS	// AUL /5 /2010 () //

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80	BLAPL/0000132/2020	AMIT TIWARI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /86 /2019 0 //
81	BLAPL/0000133/2020	ENKA SUNAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /76 /2019 0 //
82	CMAPL/0000008/2020	ASHOK KU.DAS VS UNION OF INDIA .	BIRAJA PRASANNA SATAPATHY VS	// 0 //
83	CMAPL/0000009/2020	SUPTD.OF POST OFFICES, DHENKANAL VS PRASANNA KUMAR RANA	MR.A.K.BOSE (A.S.G.I.)(O.H.C.) VS	// 0 //
84	CMAPL/0000010/2020	ANITA PANDEY VS STATE OF ODISHA	ADV. VS	// 0 //
85	CMAPL/0000011/2020	YASHODHARA MOHANTA VS STATE OF ODISHA	ADV. VS	// 0 //
86	CMAPL/0000012/2020	YASODHARA MOHANTA VS STATE OF ODISHA	adv. VS	// 0 //
87	CMAPL/0000013/2020	ANITA PANDEY VS STATE OF ODISHA	ADV. VS	// 0 //
88	CMAPL/0000014/2020	ARBIND JAISWAL VS STATE OF ODISHA	ADV. VS	// 0 //
89	CMAPL/0000015/2020	SUNITA NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
90	CMAPL/0000016/2020	AKSHAYA KU.BEHERA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
91	CMAPL/0000017/2020	MATHURANANDA MALLIK	ADV.	//

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		VS	VS	0
		SANJAY KU.MISHRA		//
92	CMAPL/0000018/2020	SATISH KUMAR ISHWARDAS GAJBHIYE @ SATISH KUMAR	SATISH KUMAR	//
		VS	VS	0
		UNION OF INDIA		//
93	CMAPL/0000019/2020	PRASANTA KUMAR SAHOO	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
94	CMAPL/0000020/2020	UNION OF INDIA	MR.A.K.BOSE (A.S.G.I.)(O.H.C.)	//
		VS	VS	0
		NARAYAN CH.SAMAL		//
95	CMAPL/0000021/2020	MANBODH BARIHA	ADV.	//
		VS	VS	0
		PALTAN BHUE		//
96	CMAPL/0000022/2020	BRUNDABATI BHUYAN	M/S.J.K.KHUNTIA	//
		VS	VS	0
		ABHINA CH.KAR		//
97	CMAPL/0000023/2020	SUPREME ACADEMY OF HUMANISM and UNIVERSAL CIVILIZATION (SACISRAHU) TRUST	VERSACIOUS SAHU	//
		VS	VS	0
		UPENDRA MUDULI		//
98	CMAPL/0000024/2020	CHIEF EXECUTIVE OFFICER,CESCO.,NOW CESU	ADV.	//
		VS	VS	0
		NARAYAN CH.SAMAL		//
99	CMAPL/0000025/2020	CESU	ADV.	//
		VS	VS	0
		LEKHANA MARTHA		//
100	CMAPL/0000026/2020	GIRIDHAR SAHU	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COLLECTOR, RAYAGADA		//
101	CMP/0000007/2020	SANJEEB KUMAR DAS	BANSHIDHAR BAUG	//
		VS	VS	0
		RENUBALA RANA		//
102	CMP/0000008/2020	SUBRAT ROURTRAY	NRUSINGHA NANDA MAHAPATRA	//
		VS	VS	0

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103	CMP/000009/2020	SARMISTHA PRIYADARSINI PAL @ ROUTRAY KAMALINI PALLAI @ PRADHAN VS	SUSHANT KUMAR PRADHAN VS	// // 0
104	CMP/000010/2020	SUSHAMA SWAIN @ KHUNTIA BISHNU MOHAN PANIGRAHI VS	SUSHANT KUMAR PRADHAN VS	// // 0
105	CMP/000011/2020	KAMALAKANTA BISWAL BINODINI MOHANTY VS	SUBRAT KUMAR NAYAK - 3 VS	// // 0
106	CMP/000012/2020	LINGARAJ MOHANTY MRINAL KANTI GHOSH VS	SMITA RANJAN PATTANAIAK VS	// // 0
107	CMP/000013/2020	SAIBAL KANTI GHOSH WASIM ALAM VS	SAMIR KUMAR MISHRA VS	// // 0
108	CMP/000014/2020	FAISAL ASHRAF SITA SAMAL VS	ANJAN KUMAR JENA VS	// // 0
109	CMP/000015/2020	NARAYAN SAMAL PRABIR JENA VS	G.N.MISHRA VS	// // 0
110	CMP/000016/2020	KASHINATH SAHU SADASIVA PANIGRAHI VS	SATYABADI MANTRI VS	// // 0
111	CMP/000017/2020	BHAGYABATI PANDA MURALI SENAPATI VS	SAMIR KUMAR MISHRA VS	// // 0
112	CMP/000018/2020	BISWANATH SENAPATI LINGARAJ NAYAK VS	RADHARAMAN DAS NAYAK VS	// // 0
113	CMP/000019/2020	RAMA CHANDRA NAYAK MD.SARIF VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		DG AND IG OF POLICE, ODISHA		//

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114	CONTC/0000030/2020	CHAKRADHAR NAYAK VS MANISH AGARWAL	MANAS PATI VS	// 0 //
115	CONTC/0000031/2020	NIMAI CHARAN BEHERA VS ARCHANA PATTANAİK	M/S.UMESH CH.MOHANTY,S.K.BEHERA,G.P.JENA VS	// 0 //
116	CONTC/0000032/2020	SUBASH CHANDRA ACHARYA VS PRAFULLA CHANDRA BEHERA	ADV VS	// 0 //
117	CONTC/0000033/2020	DEBABRATA PATTNAİK VS DWAIPAYAN PATTANAYAK	DAYANANDA MOHAPATRA VS	// 0 //
118	CONTC/0000034/2020	RAMAHARI BEHERA VS ARUN KUMAR NAYAK	S.K.MOHANTY VS	// 0 //
119	CONTC/0000035/2020	ANANTA PR.PANDA VS DR.SUKHBIR SINGH SANDHU	M/S.A.B.PARIDA VS	// 0 //
120	CONTC/0000036/2020	SRINIBASH SAHU VS SUSHIL KUMAR LOHANI	BIRAJA PRASANNA SATAPATHY VS	// 0 //
121	CONTC/0000037/2020	ANU CH.PATRA VS SUDARSHAN SETHI	PAMI RATH VS	// 0 //
122	CONTC/0000038/2020	ANNADA SANKAR DAS VS ASIT KUMAR TRIPATHY	P.K.PATTANAİK VS	// 0 //
123	CONTC/0000039/2020	SRIDHAR JENA VS D.SUBHADARSHI JOSHI	ADV VS	// 0 //
124	CONTC/0000040/2020	ASWINI KUMAR NAIK VS JAYAKRISHNA HIGH SCHOOL	ADV VS	// 0 //
125	CONTC/0000041/2020	SUBAS CHANDRA DAS	ADV	//

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		VS	VS	0
126	CONTC/0000042/2020	BIBHU PRASAD SARANGI SURENDRA KUMAR ROUT	ADV	//
		VS	VS	0
127	CONTC/0000043/2020	BIBHU PRASAD SARANGI MIR ALLI ZAHAN	ADV	//
		VS	VS	0
128	CONTC/0000044/2020	BIBHU PRASAD SARANGI RANJAN KUMAR DAS	ADV	//
		VS	VS	0
129	CONTC/0000045/2020	BIBHU PRASAD SARANGI SITAKANTA MISHRA	RABINARAYAN PANDA	//
		VS	VS	0
130	CONTC/0000046/2020	BIBHU PR.SARANGI RAMAKANTA BEHERA	RABI NARAYAN PANDA	//
		VS	VS	0
131	CONTC/0000047/2020	BIBHU PRASAD SARANGI GIRIJASANKAR SAHOO	RABI NARAYAN PANDA	//
		VS	VS	0
132	CONTC/0000048/2020	BIBHU PRASAD SARANGI NIRANJAN BHOI	ADV	//
		VS	VS	0
133	CONTC/0000049/2020	SURENDRA KUMAR TRINATH PUJHARI	ADV	//
		VS	VS	0
134	CONTC/0000050/2020	SURENDRA KUMAR NILABARA @ NILAMBAR PUJHARI	ADV	//
		VS	VS	0
135	CONTC/0000051/2020	SURENDRA KUMAR VIMBADHAR @ BIMBADHAR PUJHARI	ADV	//
		VS	VS	0
136	CONTC/0000052/2020	SURENDRA KUMAR NARAYAN BHOI	ADV	//
		VS	VS	0

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137	CONTC/0000053/2020	SURENDRA KUMAR SUNDRIKA BEWA VS	ADV VS	// // 0
138	CONTC/0000054/2020	SURENDA KUMAR SHATRUGHNA SEND VS	ADV VS	// // 0
139	CONTC/0000055/2020	CHITRA ARUMUGAM RAJENDRA NATH OJHA VS	ADV VS	// // 0
140	CONTC/0000056/2020	COLLECTOR-C-CHAIRMAN,ZILLA PARISAD SAROJINI BEHERA VS	ADV VS	// // 0
141	CONTC/0000057/2020	ASHISH THAKRE SANKARSAN PARIDA VS	ADV VS	// // 0
142	CONTC/0000058/2020	STATE OF ODISHA PRADEEP KUMAR SAHU VS	ADV VS	// // 0
143	CONTC/0000059/2020	ARJUN MAJHI KAMINI KANTA BISWAL VS	RABI NARAYAN PANDA VS	// // 0
144	CONTC/0000060/2020	BIBHU PRASAD SARANGI GAGAN BIHARIN NAYAK VS	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// // 0
145	CONTC/0000061/2020	PANCHANAN RATH VS	ADV. VS	// 0
146	CONTC/0000062/2020	NEELAMADHABA MAJHI KANCHANBALA MOHAPATRA VS	ADV. VS	// // 0
147	CONTC/0000063/2020	NEELAMADHABA MAJHI, TAHASILDAR, PADMAPUR GADADHAR SAHU VS	ADV. VS	// // 0
		NEELAMADHABA MAJHI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0000064/2020	ASHOK KUMAR NAYAK VS NEELAMADHABA MAJHI, TAHASILDAR, PADMAPUR	ADV. VS	// ()
149	CRLA/0000011/2020	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MANOJ BIHARI DAS VS	// /0 ()
150	CRLA/0000012/2020	CHENGA @ N.RAMA RAO VS STATE OF ODISHA	ABHAYA KU.PARIDA VS	// SIMULIA /105 /2018 ()
151	CRLA/0000013/2020	BAGUN MUNDA VS STATE OF ODISHA	RAJIV KU MAHANTA VS	// JODA /95 /2015 ()
152	CRLA/0000014/2020	TUMBA MUNDA VS STATE OF ODISHA	RAJIV KU MAHANTA VS	// JODA /95 /2015 ()
153	CRLA/0000015/2020	SURU @ KARTIK LOHAR VS STATE OF ODISHA	L.BHUYAN VS	// BAMBARI /11 /2019 ()
154	CRLA/0000016/2020	APU @ AJIT DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	// KUJANGA /177 /2014 ()
155	CRLA/0000017/2020	SUBHAM SINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// DEOGARH /203 /2017 ()
156	CRLA/0000018/2020	KHIROD KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// /0 ()
157	CRLA/0000019/2020	BRUNDABAN DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// /0 ()
158	CRLA/0000020/2020	SESADEBA BARIK @ SAMIR VS STATE OF ODISHA	DEVASHIS PANDA VS	// BHUBAN /119 /2015 ()
159	CRLA/0000021/2020	SURJYAKANTA ROUT @ SURYAKANTA ROUTMAHESH DAS		// BALLIGUDA /126 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CRLA/000022/2020	STATE OF ODISHA KHIROD BHOI	ARJUNA CH. BEHERA	// JUJUMURA /158 /2018
		VS	VS	()
161	CRLA/000023/2020	STATE OF ODISHA JADUMANI MOHANTA	ROHIT MAHATO	// /170 /2019
		VS	VS	()
162	CRLA/000024/2020	STATE OF ODISHA LITU @ RITU BEHERA	R.N.SINGH	// BAIDYANATHPUR /111 /2014
		VS	VS	()
163	CRLA/000025/2020	STATE OF ODISHA TANU RANJAN NAG	PRABHAV BEHERA	// KESINGA /289 /2015
		VS	VS	()
164	CRLA/000026/2020	STATE OF ODISHA PRAFULLA KUMAR BISWAL	B.S.DASPARIDA	// KANIHA /195 /2015
		VS	VS	()
165	CRLA/000027/2020	STATE OF ODISHA MITHILESH KUMAR	B.S. RAYAGURU	// / /0
		VS	VS	()
166	CRLA/000028/2020	STATE OF ODISHA BABULI @ ABINASH SWAIN	PABITRA KUMAR NAYAK	// SARANAKUL /167 /2013
		VS	VS	()
167	CRLA/000029/2020	STATE OF ODISHA BASANTA KUMAR BAG	AKSHYA KUMAR SAHOO	// / /0
		VS	VS	()
168	CRLA/000030/2020	STATE OF ODISHA BIRANCHI PATTNAYAK	AMIT KUMAR NATH	// ANGUL TOWN /151 /2016
		VS	VS	()
169	CRLMA/000001/2020	STATE OF ODISHA DIPTI RANJAN ROUT@TUNA	ADV.	// / /0
		VS	VS	()
170	CRLMA/000002/2020	STATE OF ODISHA KANHU MISHAL	PANCHANAN PANIGHAHI	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMA/000003/2020	STATE OF ODISHA BINAYA KU.SAMAL VS	ADV VS	// / /0 ()
172	CRLMC/000014/2020	SNIGDHA DASH ARUN KUMAR BHANJA VS	ARIJEET MISHRA VS	// JODA /140 /2017 ()
173	CRLMC/000015/2020	STATE OF ODISHA YUDHISTHIRA MOHANTA@JUDHISTIR MAHANTA VS	ADHIT MAHATO VS	// THAKURMUNDA /12 /2007 ()
174	CRLMC/000016/2020	STATE OF ODISHA BANDHU BILOHAR VS	B.S.DASPARIDA VS	// BALASORE VIGILANCE /23 /2000 ()
175	CRLMC/000017/2020	STATE OF ODISHA(VIG.) RAJU PRADHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /115 /2010 ()
176	CRLMC/000018/2020	STATE OF ODISHA DEBASIS PANDA VS	KARUNAKAR GAYA VS	// MAHANGA /81 /2013 ()
177	CRLMC/000019/2020	STATE OF ODISHA KISHORE KANDHAPAN VS	AMULYA RATNA PANDA VS	// NANDAPUR /59 /2018 ()
178	CRLMC/000020/2020	STATE OF ODISHA SRIKANTA ROUT VS	TRILOCHAN NANDA VS	// / /0 ()
179	CRLMC/000021/2020	STATE OF ODISHA UTSA PATNAIK VS	CHANDANA MISHRA VS	// / /0 ()
180	CRLMC/000022/2020	STATE OF ODISHA MADHUMITA@MADHUMITA NAYAK VS	SAROJ KU.DASH VS	// CUTTACK SADAR /265 /2013 ()
181	CRLMC/000023/2020	STATE OF ODISHA NIRANJAN BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	// BUGUDA /15 /1996 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000024/2020	BISWOMBHAR MOHAPATRA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	BHUBANESWAR VIGILANCE /46 /2010 () //
183	CRLMC/0000025/2020	RAMAKANTA RATH VS STATE OF ODISHA	C.R.DAS VS	/ /0 () //
184	CRLMC/0000026/2020	RABI MUDULI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KHANDAPARA /71 /2016 () //
185	CRLMC/0000027/2020	MADHUSMITA SATAPATHY VS STATE OF ODISHA	MR.P.K.MAHARAJ VS	RANPUR /171 /2019 () //
186	CRLMC/0000028/2020	SAJANI NAIK@SAJANI DEI VS STATE OF ODISHA	MR.P.K.MAHARAJ VS	RANPUR /235 /2015 () //
187	CRLMC/0000029/2020	HAREKRUSHNA PANDA VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	AIR FIELD P.S. /120 /2001 () //
188	CRLMC/0000030/2020	ALLU PRASAD VS STATE OF ODISHA	B.K.GHADEI VS	PURIGHAT /76 /2007 () //
189	CRLMC/0000031/2020	JYOSHNNARANI DAS VS STATE OF ODISHA	M/S.BIDYADHAR MANASINGH VS	ERASAMA /75 /2019 () //
190	CRLMC/0000032/2020	BAPI@NILANCHAL SABAT VS STATE OF ODISHA	LAXMAN PRADHAN VS	/ /0 () //
191	CRLMC/0000033/2020	NAKULA PALARU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	/ /0 () //
192	CRLMC/0000034/2020	ANANDA KAR@ANANDA KARA VS STATE OF ODISHA	SANJEEV KUMAR BEHERA VS	KHALLIKOTE /81 /2003 () //
193	CRLMC/0000035/2020	PRUTHIVRAJ MOHANTY	SAMARENDRA MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000036/2020	BIRENDRA KUMAR SAHU	ANIRUDHA DAS	/ /0
		VS	VS	()
		REENA@LINA KUMARI SAHU		//
195	CRLMC/0000037/2020	ROHIT JAIN	SIVA SANKAR CHAINI	MAHILA P.S. BUXIBAZAR /43 /2015
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000038/2020	SUBRAT KUMAR PARIDA	S.J.PRADHAN	/ /0
		VS	VS	()
		SANTOSH KUMAR MOHANTY		//
197	CRLMC/0000039/2020	CHITTA RANJAN BEHERA@MIKI	S.A.NAYAK	KISSANNAGAR PS /49 /2017
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0000040/2020	MOHAN BEHERA	PRABHAT KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0000041/2020	RASHMIRANJAN MOHANTY	SANTOSH KUMAR SAMANTARAY	JANKIA P.S. /108 /2012
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0000042/2020	GANGA SUBUDHI@GANGADHAR SUBUDHI	B.B.ROUTRAY	BANAPUR P.S. /155 /2015
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0000043/2020	PRAHALLAD MEHER	DURLLABHA RANJAN MISHRA	SONEPUR /189 /2015
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0000044/2020	MURALIDHARA MALLICK	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0000045/2020	LAXMAN HEMBRAM	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0000046/2020	MANJULATA NANDA	MANAS CHAND	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLMC/0000047/2020	PURNA CHANDRA SARANGI JAYARAM SAMAL@JAIRAM VS STATE OF ODISHA	SARAT KUMAR JENA VS	// DHARMASALA /182 /2013 ()
206	CRLMC/0000048/2020	ASWINI MOHANTY@ASWINI KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	H.E.SWAIN VS	// / /0 ()
207	CRLMC/0000049/2020	SUBASH KARJI@NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	// / /0 ()
208	CRLMC/0000050/2020	SUDHANSU DASH VS STATE OF ODISHA	ANANDA CH.SWAIN VS	// UMERKOTE /195 /2019 ()
209	CRLMC/0000051/2020	UMAKANTA SAHU VS STATE OF ODISHA	R.K.MAHANTA VS	// / /0 ()
210	CRLMC/0000052/2020	DR.SREEJOY PATNAIK VS STATE OF ODISHA	PARTHA MUKHERJI VS	// MANGALA BAG /65 /2015 ()
211	CRLMC/0000053/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL VS STATE OF ODISHA	SIDHARTHA RAY VS	// / /0 ()
212	CRLMC/0000054/2020	JAYPAL BAG VS STATE OF ODISHA	R.ACHARY VS	// BODEN /221 /2017 ()
213	CRLMC/0000055/2020	REKHA JAIN@AGARAWAL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// SAMBALPUR TOWN /461 /2015 ()
214	CRLMP/0000012/2020	RAJANI SAMAL VS STATE OF ORISSA	RITURANJAN CHHOTARAY VS	// / /0 ()
215	CRLMP/0000013/2020	SAROJINI BHOI VS OIC/IIC, SALIPUR	USHA RANI PADHI VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	CRLMP/0000014/2020	LALIT BADRA VS OIC, KALINGA NAGAR PS	ALOK KUMAR MOHAPATRA VS	/ /0 () //
217	CRLMP/0000015/2020	SURENDRA BEURA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
218	CRLMP/0000016/2020	SANJUKTA ROUT @ NAYAK VS STATE OF ORISSA	PRAMOD SEJPADA VS	/ /0 () //
219	CRLMP/0000017/2020	SUSANTA KUMAR SIA VS STATE OF ORISSA	SUMANTA KUMAR NAYAK VS	/ /0 () //
220	CRLMP/0000018/2020	BHASKAR PAIKRAY VS STATE OF ODISHA	M.R.MOHAPATRA VS	/ /0 () //
221	CRLMP/0000019/2020	PARADEEP 4T OWNERS ASSOCIATION VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	/ /0 () //
222	CRLREV/0000006/2020	PALLA RAMESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /41 /2018 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati *) CRA/0000020/2019
223	CRLREV/0000007/2020	MURALI SAHU VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 () //
224	CRLREV/0000008/2020	BIBEKANANDA PANI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /8 /2018 () //
225	CRLREV/0000009/2020	GITANJALI DAS VS ALEKHA @ BABAJI BHATTA	G.N.MISHRA VS	/ /0 () //
226	CRLREV/0000010/2020	KISHORE BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PIPLI /91 /2019 () //
227	CRLREV/0000011/2020	SANTOSH KUMAR PATRA	JAYAKRISHNA MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
228	CRLREV/0000012/2020	SMT. SUBHALAXMI PATRA BIRUPAKSHYA DANDIA	MAHES DAS	// / /0
		VS	VS	()
229	CRLREV/0000013/2020	STATE OF ODISHA KEDAR GOCHHAYAT	PANCHANAN PANIGRAHI	// / /0
		VS	VS	()
230	CRLREV/0000014/2020	STATE OF ODISHA MOHAN SOLOMON DAS	NARENDRA KUMAR SAHOO	// BARBIL /162 /2016
		VS	VS	()
231	CRLREV/0000015/2020	STATE OF ODISHA AJAY KUMAR NAYAK	J.K.KHUNTIA	// BALIAPAL /12 /2013
		VS	VS	()
232	CRLREV/0000016/2020	STATE OF ODISHA GOBARDHAN NAYAK	IN PERSON	// MOTANGA /176 /2012
		VS	VS	()
233	CRLREV/0000017/2020	STATE OF ODISHA DOLAMOCHAN @ DOLAMANI JANI	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
234	CRLREV/0000018/2020	STATE OF ODISHA LAMBODAR NAYAK @ LANDERA @ LAMBODAR NAYAK	SURAJ KANTA DWIBEDI	// / /0
		VS	VS	()
235	CRMC/0000001/2020	STATE OF ODISHA MANJULATA NANDA	MANAS CHAND	// / /0
		VS	VS	()
236	FAO/0000006/2020	PURNA CHANDRA SARANGI MANAGING COMMITTEE OF KAIKEI BAYANI DEVI TRINAYAKI ABIDYANIKETAN	DEVI TRINAYAKI ABIDYANIKETAN	// / /0
		VS	VS	()
237	FAO/0000007/2020	STATE OF ODISHA M/S.NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	// / /0
		VS	VS	()
238	FAO/0000008/2020	SUSANTA KU.SINGH LATA NAIK	SAMEER KUMAR DAS	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	MACA/0000006/2020	STATE OF ODISHA PITABSA BEHERA VS	PRADEEP KUMAR MISHRA VS	// // 0
240	MACA/0000007/2020	G. DEVENDRA REDDY KAMALA BEHERA VS	BIRANCHI NARAYAN RATH VS	// // 0
241	MACA/0000008/2020	MAHALAXMI PANIGRAHI LAXMI BEHERA VS	BIRANCHI NARAYAN RATH VS	// // 0
242	RPFAM/0000005/2020	MAHALAXMI PANIGRAHI ALOK@PRADEEP PRADHAN VS	BRUNDABAN ROUT VS	// // 0
243	RPFAM/0000006/2020	MILITA PRADHAN ARATI MALLIK VS	NIRANJAN LENKA VS	// // 0
244	RPFAM/0000007/2020	DHOI CHARAN MALLIK GOURANGA CHARAN MAHANTA VS	TAPASWINI SINHA VS	// // 0
245	RSA/0000004/2020	NIRUPAMA MAHANTA BASANTA KU.DASH VS	MAHADEV MISHRA VS	// // 0
246	RSA/0000005/2020	KANHU CHARAN DAS GOUTAM ROUT @ GOUTGAM CHARAN ROUTASHOK KUMAR DAS VS	TAPASWINI SINHA VS	// // 0
247	RSA/0000006/2020	NARAHARI PATRA GOURA NAIK VS	SAMARENDRA MOHANTY VS	// // 0
248	RVWPET/0000002/2020	STATE OF ODISHA MANAGER,FACOR. VS	PRASANNA PANDA VS	// // 0
249	RVWPET/0000003/2020	P.O.,LABOUR COURT NRUSHINGHANATH THAKUR VS	ADV. VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	RVWPET/0000004/2020	SHREE JAGANNATH TEMPLE VS STATE OF ORISSA	ANAND CHANDRA SWAIN VS	// 0 //
251	RVWPET/0000005/2020	SHREE JAGANNATH TEMPLE, PURI VS STATE OF ORISSA	ANAND CHANDRA SWAIN VS	// 0 //
252	STREV/0000002/2020	STATE OF ODISHA VS M/S. SHREE HANUMAN DAL MILL	S.C.(COMMERCIAL TAXES) VS	// 0 //
253	TRP(C)/0000004/2020	PINKY SAMAL VS DIBYA SHANKAR SAHU	BIRAJA PRASANNA DAS VS	// 0 //
254	TRP(C)/0000005/2020	CHAMPUPRIYA SAHOO VS MAHENDRA KU.BEHERA	AKSHAYA KUMAR SAHOO VS	// 0 //
255	TRP(C)/0000006/2020	OM PRASAD BEHERA VS BISWAJIT TARINI	BISWA PRAKASH DHAL VS	// 0 //
256	TRP(C)/0000007/2020	SANTOSH KU.JENA VS VARSHA JENA	M/S. D.P.JENA VS	// 0 //
257	WA/0000016/2020	DHIRENDRA KU.BEHERA VS INDIAN BANK	ADV. VS	// 0 //
258	WA/0000017/2020	PABITRA KU.SAMAL VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
259	WA/0000018/2020	SUDAM MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
260	WP(C)/0000168/2020	SWAPNA SHANTI DAS VS STATE OF ODISHA	SUBASH CHANDRA DAS VS	// 0 //
261	WP(C)/0000169/2020	BALARAM NAYAK	M/S.SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0000170/2020	BRUNDABAN KHANDEI	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0000171/2020	DEBASIS MOHAPATRA	M/S.SUBASH CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0000172/2020	BIJAY CHANDRA PADHY	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0000173/2020	GOBARDHAN ROUT	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0000174/2020	PRAVATI ROUSTRAY	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0000175/2020	SUDAM PADHI	M/S.SAMARENDRA PATTNAIK	//
		VS	VS	0
		PITAMAHUL COOPERATIVE SOCIETY LTD.		//
268	WP(C)/0000176/2020	NARAYAN CHANDRA BISWAL	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000177/2020	MIR KALIMUDDIN	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0000178/2020	KALLOL KUMAR DAS	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0000179/2020	CHAND KHAN	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0000180/2020	MANORANJAN SASMAL	M/S.SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0000181/2020	STATE OF ODISHA MANORANJAN BARIK VS	M/S.JYOTIRMAY GUPTA VS	// // 0
274	WP(C)/0000182/2020	STATE OF ODISHA M/S.ESEL MINING AND INDUSTRIES LTD. VS	M/S.MUKESH PANDA VS	// // 0
275	WP(C)/0000183/2020	UNION OF INDIA ABHIRAM BEHERA VS	M/S.P.R.CHHATOI VS	// // 0
276	WP(C)/0000184/2020	EXECUTIVE OFFICER, SHREE LINGARAJ TEMPLE TRUST, BBSR JYOTI PRAKASH MOHAPATRA VS	M/S.S.P.DASH VS	// // 0
277	WP(C)/0000185/2020	STATE OF ODISHA SADHANA GUMANSINGH VS	M/S.SURYA NARAYANN PATNAIK VS	// // 0
278	WP(C)/0000186/2020	STATE OF ODISHA SRINIBASH PRADHAN VS	M/S.NIRMAL RANJAN ROURTRAY VS	// // 0
279	WP(C)/0000187/2020	CHAIRMAN, DELHI PUBLIC SCHOOL SOCIETY F BLOCK GAJENDRANATH BISWAS VS	MANAS PATI VS	// // 0
280	WP(C)/0000188/2020	STATE OF ODISHA HARISH CHANDRA BISWAL VS	MANAS PATI VS	// // 0
281	WP(C)/0000189/2020	STATE OF ORISSA MAHANTA BISWAMBAR DAS VS	M/S. N.K.SAHU VS	// // 0
282	WP(C)/0000190/2020	COMMISSIONER LAND RECORDS AND SETTLEMENT MUTTA SANKAR SRINIVAS VS	M/S.P.K.RAY VS	// // 0
283	WP(C)/0000191/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR DR.BIJAY KUMAR PATTNAIK VS	M/S.U.C.MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0000192/2020	M/S.T.C. PATNAIK AND CO. VS STATE OF ODISHA	M/S.PRASANTA KUMAR NANDA VS	// 0 //
285	WP(C)/0000193/2020	RAMESH CHANDRA PANDA VS STATE OF ORISSA	M/S.ARIJEET MISHRA VS	// 0 //
286	WP(C)/0000194/2020	JOGO BHATRA VS THE STATE OF ODISHA	M/S.NEELAKANTHA PANDA VS	// 0 //
287	WP(C)/0000195/2020	RAGHUNATH SETHI VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
288	WP(C)/0000196/2020	RAMESH SINGH RANA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
289	WP(C)/0000197/2020	RAMESH CHANDRA PANDA VS STATE OF ODISHA	M/S.S.K.DASH VS	// 0 //
290	WP(C)/0000198/2020	UPENDRA NATH SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
291	WP(C)/0000199/2020	BISHNA CHARAN DAS VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
292	WP(C)/0000200/2020	BIJAYANANDA MAHAHUDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
293	WP(C)/0000201/2020	SANJAYA CHANDRA MOHANTY VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
294	WP(C)/0000202/2020	DEBENDRANATH MAHARANA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
295	WP(C)/0000203/2020	SANADHAR MUDULI	M/S. S.NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0000204/2020	SUBHANKAR SABAR	M/S.SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0000205/2020	TIBU NAIK	M/S.SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0000206/2020	KEDAR BEHERA	M/S.SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0000207/2020	ASHISHA MAHAPATRA	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0000208/2020	BIBHUTI BHUSAN NAYAK	M/S. SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0000209/2020	SATYANANDA SAHU	M/S.SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0000210/2020	NIMAI CHARAN SAHOO	M/S.AMARESH CHANDRA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0000211/2020	RAMANATH MOHAPATRA	M/S.BISMAY ANAND PRUSTY	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0000212/2020	PRAMODINI AMANATYA	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0000213/2020	KHITISH CHANDRA PATRA	M/S.H.M.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0000214/2020	BEBARTA JYOTIRMAYEE DAS BAIRIGANJA	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0000215/2020	STATE OF ODISHA PRAMOD KUMAR PADHI VS	M/S.H.M.DHAL VS	// // 0
308	WP(C)/0000216/2020	STATE OF ODISHA SATYABAN SAHOO VS	M/S.RAMA KRISHNA BISOI VS	// // 0
309	WP(C)/0000217/2020	STATE OF ODISHA PRADIP KUMAR PANDA VS	M/S.DEEPALI MAHAPATRA VS	// // 0
310	WP(C)/0000218/2020	STATE OF ODISHA HARI SHANKAR PRADHAN VS	M/S.RAMA KRISHNA BISOI VS	// // 0
311	WP(C)/0000219/2020	STATE OF ORISSA SANJUKTA DAS VS	M/S.DEEPALI MAHAPATRA VS	// // 0
312	WP(C)/0000220/2020	STATE OF ODISHA DURGA CHARAN PATTNAIK VS	M/S.RAMA KRISHNA BISOI VS	// // 0
313	WP(C)/0000221/2020	STATE OF ODISHA BHULA KHADIA VS	M/S.DEEPALI MAHAPATRA VS	// // 0
314	WP(C)/0000222/2020	NATIONAL COMMISSION FOR SCHEDULED TRIBES SANJAY MOHANTY VS	M/S.PABITRA KUMAR NAYAK VS	// // 0
315	WP(C)/0000223/2020	CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA VS	M/S.PABITRA KUMAR NAYAK (1) VS	// // 0
316	WP(C)/0000224/2020	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL OF HARYANA PRAKASH CHANDRA SAHOO VS	M/S.PABITRA KUMAR NAYAK VS	// // 0
317	WP(C)/0000225/2020	CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA AJAY KUMAR TRIPATHY VS	BANSHIDHAR BAUG VS	// // 0
		THE ODISHA STATE HOUSING BOARD, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0000226/2020	BIRBAL MOHANTA VS THE ODISHA STATE HOUSING BOARD, BBSR	BANSHIDHAR BAUG VS	// 0 //
319	WP(C)/0000227/2020	DIPAK KUMAR SETHY VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
320	WP(C)/0000228/2020	AMIT BIKRAM SAHOO VS THE ODISHA STATE HOUSING BOARD, BBSR	BANSHIDHAR BAUG VS	// 0 //
321	WP(C)/0000229/2020	NIMAKANTA ROUSTRAY VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //
322	WP(C)/0000230/2020	BUDHANI MURMU VS THE COLLECTOR, MAYURBHANJ	M/S.RAJENDRA BADUMAHAPATRA VS	// 0 //
323	WP(C)/0000231/2020	SURENDRA MAHARANA VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //
324	WP(C)/0000232/2020	M/S.S.C.PADHEE VS THE DEPUTY COMMISSIONER OF INCOME TAX	M/S.B.PANDA VS	// 0 //
325	WP(C)/0000233/2020	JUNESH SABAR VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
326	WP(C)/0000234/2020	RAMESH CHANDRA BISWAL VS STATE OF ODISHA	M/S. ANIL KUMAR DAS VS	// 0 //
327	WP(C)/0000235/2020	AJAY BADA JENA VS COMMISSIONER OF BHUBANESWAR MUNICIPAL CORPORATION	M/S.ANTARYAMI SWAIN VS	// 0 //
328	WP(C)/0000236/2020	SUBHRANTA KUMAR JENA VS CHIEF SECRETARY TO GOVT OF ODISHA	M/S.ANTARYAMI SWAIN VS	// 0 //
329	WP(C)/0000237/2020	RAMA SWAIN	M/S.AMITAV DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COLLECTOR, PURI		//
330	WP(C)/0000238/2020	BASUDEV PRADHAN	M/S.RAMAKRISHNA NAIK	//
		VS	VS	0
		THE STATE OF ORISSA		//
331	WP(C)/0000239/2020	MADHAB CHARAN DASH	M/S.BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0000240/2020	BISHNU CHANDRA PATTANAIAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0000241/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		AUTHORIZED OFFICER INDUSIND BANK LTD.		//
334	WP(C)/0000242/2020	BHAGABATI PRADHAN	M/S.BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0000243/2020	PRASANNA KUMAR MALLICK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0000244/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		BRANCH MANAGER TATA MOTORS FINANCE LTD.		//
337	WP(C)/0000245/2020	PRASHANTA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0000246/2020	BASANTA KUMAR SAMAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0000247/2020	SANKARLAL BHUSHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0000248/2020	SRINIBASH SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0000249/2020	STATE OF ODISHA DUKHISHYAM DEHURY VS	K.K.SWAIN VS	// // 0
342	WP(C)/0000250/2020	STATE OF ODISHA SRINIBASH SAHU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
343	WP(C)/0000251/2020	STATE OF ODISHA SHRADHANJALI ROUT VS	M/S.DILLIP ROY VS	// // 0
344	WP(C)/0000252/2020	CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER, BHADRAK SRINIBASH SAHU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
345	WP(C)/0000253/2020	STATE OF ODISHA SHARAT KUMAR MOHALIK VS	AMITAV DAS VS	// // 0
346	WP(C)/0000254/2020	STATE OF ODISHA SWAPNA SEKHAR DAS VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
347	WP(C)/0000255/2020	REGIONAL PROVIDENT FUND COMMISSIONER-1 SUSHANTA KUMAR BHOI VS	AMITAV DAS VS	// // 0
348	WP(C)/0000256/2020	STATE OF ORISSA SUMITRA RAJ VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
349	WP(C)/0000257/2020	STATE OF ODISHA ABHIMANYU RAYAGURU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
350	WP(C)/0000258/2020	STATE OF ODISHA MANORANJAN DHAL VS	AMITAV DAS VS	// // 0
351	WP(C)/0000259/2020	STATE OF ORISSA BHABAGRAHI SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0000260/2020	PRABHAT KUMAR BISWAL VS THE COMMISSIONER-CUM SECRETARY, CO-OPERATION DEPT.	M/S.SIDHARTH PRASAD DAS VS	// 0 //
353	WP(C)/0000261/2020	OM PRAKASH JENA VS STATE OF ODISHA	M/S.N.N.MOHAPATRA VS	// 0 //
354	WP(C)/0000262/2020	SUBHASIS BANERJEE VS NIBEDITA MUKHERJEE @ BANERJEE	BIRAJA PRASANNA SATAPATHY VS	// 0 //
355	WP(C)/0000263/2020	LAXMIDHAR HO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
356	WP(C)/0000264/2020	MARUTI INSURANCE ICICI LOMBARD G.I.CO. VS SROTRIYI GANGULY	M/S.G.P.DUTTA VS	// 0 //
357	WP(C)/0000265/2020	DHANESWAR SAHOO VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA	M/S. SAGARIKA SAHOO VS	// 0 //
358	WP(C)/0000266/2020	BIBHUDATTA SATAPATHY VS THE DIRECTOR REGIONAL OFFICER OF VOCATIONAL EDUCATION, SAMBALPUR	C.KASTURI VS	// 0 //
359	WP(C)/0000267/2020	MANJULI MAJHI VS STATE OF ODISHA	M/S. PARTHA MUKHERJI VS	// 0 //
360	WP(C)/0000268/2020	ODISHA GRAMYA BANK VS THE GENERAL MANAGER, MAHANADI COALFIELD, TALCHER	AUROVINDA MOHANTY VS	// 0 //
361	WP(C)/0000269/2020	GAJINDRA BEHERA VS UNION OF INDIA	M/S. SANGRAM KUMAR SINGH VS	// 0 //
362	WP(C)/0000270/2020	KARUNAKAR DIGAL VS DIRECTOR GENERAL OF POLICE	M/S. SANGRAM KUMAR SINGH VS	// 0 //
363	WP(C)/0000271/2020	GOURA HARI SETHI	M/S. SANGRAM KUMAR SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
364	WP(C)/0000272/2020	DIRECTOR GENERAL OF POLICE, CRPF BHAGABAT BEHERA	M/S.K.K.SWAIN	//
		VS	VS	0
365	WP(C)/0000273/2020	STATE OF ODISHA PUSPANJALI NAYAK	M/S.K.K.SWAIN	//
		VS	VS	0
366	WP(C)/0000274/2020	STATE OF ODISHA ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
367	WP(C)/0000275/2020	THE CHIEF EXECUTIVE OFFICER, THE URBAN COOPERATIVE BANK LTD RAJENDRA PRASAD PRADHAN	M/S.K.K.SWAIN	//
		VS	VS	0
368	WP(C)/0000276/2020	STATE OF ODISHA JAYA KRISHNA NAYAK	M/S. SANGRAM KUMAR SINGH	//
		VS	VS	0
369	WP(C)/0000277/2020	DIRECTOR GENERAL OF POLICE, CRPF ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
370	WP(C)/0000278/2020	THE CHIEF EXECUTIVE OFFICER, THE URBAN COOPERATIVE BANK LTD. M/S.SERAJUDDIN AND CO.	SARADA PRASANNA SARANGI	//
		VS	VS	0
371	WP(C)/0000279/2020	UNION OF INDIA TANMAYA KUMAR PARIJA	M/S. SANGRAM KUMAR SINGH	//
		VS	VS	0
372	WP(C)/0000280/2020	DIRECTOR GENERAL OF POLICE, CRPF ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
373	WP(C)/0000281/2020	THE PERSONAL MANAGER, G.M.UNIT, MCL. ODISHA GRAMYA BANK, BBSR	AUROVINDA MOHANTY	//
		VS	VS	0
374	WP(C)/0000282/2020	THE VICE-CHAIRMAN, BDA ACHUT PRADHAN	M/S.T.R.MEHER	//
		VS	VS	0

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FILING REPORT AS ON :06/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0000283/2020	GUNANIDHI PRADHAN JUGALA KISHORE BHOLA VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// // 0 //
376	WP(C)/0000284/2020	ODISHA GRAMYA BANK, BBSR VS THE PRINCIPAL,-CUM-DDO, UTKAL SANGEETA MAHAVIDYALAYA, BBSR	AUROVINDA MOHANTY VS	// 0 //
377	WP(C)/0000285/2020	ODISHA GRAMYA BANK,BBSR VS THE ADDL.DIRECTOR GENERAL OF POLICE-CUM-I.G. OF PRISONERS	AUROVINDA MOHANTY VS	// 0 //
378	WP(C)/0000286/2020	BANSHIDHAR SAHU VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// 0 //
379	WP(C)/0000287/2020	ODISHA GRAMYA BANK VS ACCOUNTANT GENERA (A AND E)	AUROVINDA MOHANTY VS	// 0 //
380	WP(C)/0000288/2020	M/S.SERAJUDDIN AND CO VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
381	WP(C)/0000289/2020	NIRANJAN SETHI VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// 0 //
382	WP(C)/0000290/2020	ODISHA GRAMYA BANK VS CHIEF ACCOUTS OFFICER-CUM-DDO, ODISHA STATE HOUSING BOARD, BBSR	AUROVINDA MOHANTY VS	// 0 //
383	WP(C)/0000291/2020	ODISHA GRAMYA BANK, BBSR VS THE PRINCIPAL DIRECTOR, DEFENCE ESTATE	AUROVINDA MOHANTY VS	// 0 //
384	WP(C)/0000292/2020	GOURANGA CHANDRA JENA VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// 0 //
385	WP(C)/0000293/2020	BIJENDRA CHOUDHURY VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0000294/2020	PARSURAM AICH VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// 0 //
387	WP(C)/0000295/2020	LAXMIDHAR SAHOO VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH VS	// 0 //
388	WP(C)/0000296/2020	ABHIJIT KUMAR MEHER VS UNION OF INDIA	M/S.T.R.MEHERA VS	// 0 //
389	WP(C)/0000297/2020	SARAT KUMAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
390	WP(C)/0000298/2020	MANASI JENA VS STATE OF ODISHA	M/S.GIRIDHARI SINGH VS	// 0 //
391	WP(C)/0000299/2020	ADIKANDA BHUYAN VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
392	WP(C)/0000300/2020	ADIKANTA BHUYAN VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
393	WP(C)/0000301/2020	PRANATI NAYAK VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
394	WP(C)/0000302/2020	LAXMI PRIYA DEI VS DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CTC	M/S.CHITTARANJAN PATTANAIK VS	// 0 //
395	WP(C)/0000303/2020	PRAKASH CHANDRA NAYAK VS DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CTC	CHITTARANJAN PATTNAIK VS	// 0 //
396	WP(C)/0000304/2020	SUDARSAN SETHI VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// 0 //
397	WP(C)/0000305/2020	BEDABAR BHOI	M/S.SURAJ MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0000306/2020	SANJIB KUMAR BEHURA	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0000307/2020	GOBINDA TUDU @ KISKU	M/S. ASMIYA RANJAN MAJHI	//
		VS	VS	0
		LAND ACQUISITION OFFICER,CUTTACK		//
400	WP(C)/0000308/2020	PRABHAT KUMAR MISHRA	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0000309/2020	KASINATH RATH	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0000310/2020	DR.GAGAN CHANDRA NAYAK	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0000311/2020	SRIKANT PATTANAIAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0000312/2020	JUBARAJ MOHANTA	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0000313/2020	BAGMI MISHRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0000314/2020	JAGABANDHU MAJHI	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0000315/2020	PUSPANJALI PARIDA @ SAHANI	M/S. BIBHU PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0000316/2020	SATYANANDA MISHRA	M/S.DEVASHIS PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0000317/2020	STATE OF ODISHA SARANGADHAR PANIGRAHI VS	SADASIVA PATRA VS	// // 0
410	WP(C)/0000318/2020	STATE OF ODISHA SUSANTA KUMAR JENA VS	M/S.SURYA KANTA PRADHAN VS	// // 0
411	WP(C)/0000319/2020	STATE OF ODISHA PRATAP KESHARI DALABEHERA VS	RANJIT SAMAL VS	// // 0
412	WP(C)/0000320/2020	STATE OF ORISSA MALLIK MUNAF VS	M/S.SRIKANTA MAHUNTA VS	// // 0
413	WP(C)/0000321/2020	THE STATE OF ODISHA NARAYAN CHANDRA PANDA VS	RANJIT SAMAL VS	// // 0
414	WP(C)/0000322/2020	STATE OF ORISSA SATYA NARAYAN DASH VS	SHARMISTHA SAMAL VS	// // 0
415	WP(C)/0000323/2020	STATE OF ORISSA BABAJI MOHANTY VS	M/S.K.C.SATAPATHY VS	// // 0
416	WP(C)/0000324/2020	STATE OF ODISHA BHUSAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
417	WP(C)/0000325/2020	STATE OF ORISSA BENUDHAR KUND VS	SHARMISTHA SAMAL VS	// // 0
418	WP(C)/0000326/2020	STATE OF ORISSA KEDAR MALLICK VS	M/S.K.C.SATAPATHY VS	// // 0
419	WP(C)/0000327/2020	STATE OF ODISHA BRAJA BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0000328/2020	BALARAM BARSAL VS STATE OF ODISHA	M/S.PRASANNA KUMAR PARHI VS	// 0 //
421	WP(C)/0000329/2020	DEBARCHAN PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
422	WP(C)/0000330/2020	PUSPA MANJARI PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
423	WP(C)/0000331/2020	NAYAN SAHU VS STATE OF ODISHA	M/S.P.K.BEHERA VS	// 0 //
424	WP(C)/0000332/2020	NARENDRA BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
425	WP(C)/0000333/2020	NRUPARAJ BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
426	WP(C)/0000334/2020	GOPAL BARIK VS STATE OF ODISHA	M/S.PRITAM KUMAR MOHANTY VS	// 0 //
427	WP(C)/0000335/2020	DHANMATI GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
428	WP(C)/0000336/2020	DHANURJAYA GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
429	WP(C)/0000337/2020	SAHADEB DAS VS STATE OF ODISHA	M/S.DEBASIS MISHRA VS	// 0 //
430	WP(C)/0000338/2020	DEBARAJ SAHOO VS DIRECTOR GENERAL OF POLICE, CRPF	M/S. SANGRAM KUMAR SINGH, B.ROUT VS	// 0 //
431	WP(C)/0000339/2020	FRIENDS ASSOCIATION FOR RURAL RECONSTRUCTION VS NRI CAMP MUNGUDA PROJECT	M/S. SANGRAM KUMAR SINGH, B.ROUT VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
432	WP(C)/0000340/2020	TUSHAR JENA @ TUSAR JENA	M/S.ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0000341/2020	BASANTI PANDA	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		THE DIRECTOR CONSOLIDATION,CUTTACK		//
434	WP(C)/0000342/2020	DANDAPANI SAHOO	M/S. BAIDSHAR SAHOO	//
		VS	VS	0
		ODISHA STATE COOPERATIVE HANDICRAFT CORPORATION LTD.		//
435	WP(C)/0000343/2020	KHIROD @ KSHIROD KUMAR PATTNAIK	M/S.SAMVIT MOHANTY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER(ELECTRICAL)		//
436	WP(C)/0000344/2020	SUDHANSU SEKHAR NAYAK	M/S.S.S.K. SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0000345/2020	M/S.NILAKANTHA RICE MILL	M/S. SAMVIT MOHANTY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER (ELECTRICAL)		//
438	WP(C)/0000346/2020	NARENDRA MAJHI	M/S.BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0000347/2020	PRAMOD KUMAR TRIPATHY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
440	WP(C)/0000348/2020	DURBAL MAJHI	M/S.BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0000349/2020	PRASANTA KUMAR TRIPATHY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0000350/2020	SANTOSH KUMAR BEHERA	M/S.N.SAHANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0000351/2020	STATE OF ODISHA SATYANARAYAN MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
444	WP(C)/0000352/2020	STATE OF ODISHA PRASANT KUMAR PRADHAN VS	TANMAY KUMAR MOHANTY VS	// // ()
445	WP(C)/0000353/2020	AO, ALLAHABAD BANK GANGADHAR PANIGRAHY VS	ASHOK PATTANAIAK VS	// // ()
446	WP(C)/0000354/2020	THE CHIEF SECRETARY TO GOVT OF ODISHA SANKU TARAI VS	PRINOY MOHANTY VS	// // ()
447	WP(C)/0000355/2020	COLLECTOR AND DM, PURI JAGANNATH PRADHAN VS	M/S.SHAKTI DATTA TRIPATHY VS	// // ()
448	WP(C)/0000356/2020	REGISTRAR OF COOPERATIVE SOCIETIES SANTOSH KUMAR JENA VS	M/S.GURU PRASAD PATTNAIK VS	// // ()
449	WP(C)/0000357/2020	STATE OF ODISHA RUDRANARAYAN TRIPATHY VS	M/S.GAJENDRA K.KHILAR VS	// // ()
450	WP(C)/0000358/2020	STATE OF ODISHA DR.STYABRATA PATAJOSHI VS	M/S.KALI PRASANNA MISHRA VS	// // ()
451	WP(C)/0000359/2020	STATE OF ODISHA SAMSON DAS VS	M/S. RAKESH KUMAR MALLICK VS	// // ()
452	WP(C)/0000360/2020	UNION OF INDIA BANWARILAL NEWATIA VS	M/S.LALIT MOHAN NANDA VS	// // ()
453	WP(C)/0000361/2020	COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISION LABOUR COMMISSIONER, KEONJAHR NITYANAND SARBHANG VS	M/S.GYANENDRA CHANDRA SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0000362/2020	ADWAIT KUMAR PATTNAYAK VS STATE GOVT OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
455	WP(C)/0000363/2020	BISWARANJAN BEHERA VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
456	WP(C)/0000364/2020	DAMODAR TRIPATHY VS STATE OF ODISHA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
457	WP(C)/0000365/2020	ADWAIT KUMAR PATTNAYAK VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
458	WP(C)/0000366/2020	RAJAKISHORE ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
459	WP(C)/0000367/2020	ASHOK KUMAR SETHI VS STATE OF ODISHA	M/S.M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
460	WP(C)/0000368/2020	DURGESH PRASAD DUTTA VS STATE OF ODISHA	M/S. P.K.SINGH VS	// 0 //
461	WP(C)/0000369/2020	BIJAYA KUMAR KAR VS STATE OF ODISHA	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
462	WP(C)/0000370/2020	DEBABRATA MISHRA VS THE COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
463	WP(C)/0000371/2020	NAROTTAM PRADHAN VS STATE OF ODISHA	M/S.M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
464	WP(C)/0000372/2020	DURGAMADHAB DASH VS STATE OF ODISHA	M/S.M.PRATAP @P.K.MOHAPATRA VS	// 0 //
465	WP(C)/0000373/2020	RABINDRA PATRA	M/S. DURGA PRASAD PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		BLOCK DEVELOPMENT OFFICER,CHANDBALI		//
466	WP(C)/0000374/2020	GAJARAJ MALLICK	M/S.DURGA PRASAD PRADHAN	//
		VS	VS	0
		BLOCK DEVELOPMENT OFFICER CHANDBALI		//
467	WP(C)/0000375/2020	CHAKRADHAR SAHOO	M/S.S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0000376/2020	PRAFULLA MAHAPATRA	M/S.UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0000377/2020	KARAMCHAND SAMAD	M/S.SUBHRAKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0000378/2020	SANGHAMITRA MOHAPATRA	M/S.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0000379/2020	PRAFULLA KUMAR SAHOO	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
472	WP(C)/0000380/2020	SHANTILATA JENA @ SANTILATA JENA	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0000381/2020	RAMAKANTA MISHRA	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
474	WP(C)/0000382/2020	PURNAHARI MISHRA	M/S.NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0000383/2020	DEBANANDA ROUT	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
476	WP(C)/0000384/2020	LUCKYY SCIENCE ACADEMY	M/S.J.K.KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0000385/2020	STATE OF ODISHA DEVI PRASAD SAHOO VS	M/S.L.K.MOHANTY VS	// // 0
478	WP(C)/0000386/2020	STATE OF ODISHA M/S.SERAJUDDIN AND CO VS	SARADA PRASANNA SARANGI VS	// // 0
479	WP(C)/0000387/2020	UNION OF INDIA SASHIBHUSAN SARANGI VS	M/S.PRAVAKAR BEHERA VS	// // 0
480	WP(C)/0000388/2020	STATE OF ODISHA NARASINGHA SAHOO VS	M/S. I.A. ACHARYA VS	// // 0
481	WP(C)/0000389/2020	STATE OF ODISHA KRISHNA CHANDRA ADHA VS	M/S.RANJIT MOHANTY VS	// // 0
482	WP(C)/0000390/2020	STATE OF ODISHA PRASANNA KUMAR PARIDA VS	M/S.KAILASH CHANDRA SAHOO VS	// // 0
483	WP(C)/0000391/2020	GOVT.OF ODISHA PRAHALLAD PRADHAN VS	M/S.RANJIT MOHANTY VS	// // 0
484	WP(C)/0000392/2020	STATE OF ODISHA MD.SAHID VS	M/S.KAILASH CHANDRA SAHOO VS	// // 0
485	WP(C)/0000393/2020	GOVT.OF ODISHA GYANA RANJAN MISHRA VS	M/S.KAILASH CHANDRA SAHOO VS	// // 0
486	WP(C)/0000394/2020	STATE OF ODISHA MANORANJAN DASH VS	M/S.TAPOBANTA BARIK VS	// // 0
487	WP(C)/0000395/2020	STATE OF ODISHA SHYAMAGHANA TRIPATHY VS STATE OF ORISSA	MRUTYUNJAYA BISOI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0000396/2020	DIPAK KUMAR DALAI VS STATE OF ODISHA	M/S.A.B.PARIDA VS	// 0 //
489	WP(C)/0000397/2020	MADAN MOHAN OJHA VS STATE OF ODISHA	M/S.SIBA PRASAD SWAIN VS	// 0 //
490	WP(C)/0000398/2020	MINATI BEHERA VS TAHASILDAR, DERABIS	M/S.DINABANDHU NAYAK VS	// 0 //
491	WP(C)/0000399/2020	SISHIR KUMAR MANGARAJ VS DIRECTOR, HIGHER SECONDARY EDUCATION,BBSR	M/S.JYOTIRMAYA SAHOO VS	// 0 //
492	WP(C)/0000400/2020	MAMATANJALI MISHRA VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
493	WP(C)/0000401/2020	SANKAR JENA VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
494	WP(C)/0000402/2020	THE VICE PRESIDENT, M/S EMAMI PAPER MILLS VS THE PRESIDING OFFICER, LABOUR COURT	M/S.SINDHU KUMAR MISHRA VS	// 0 //
495	WP(C)/0000403/2020	SWAPNESWAR PRADHAN VS STATE OF ODISHA	M/S. RAMDAS ACHARY VS	// 0 //
496	WP(C)/0000404/2020	MALATI ROUT VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
497	WP(C)/0000405/2020	MANAS KUMAR SINGH VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
498	WP(C)/0000406/2020	BASANTI DAS VS STATE OF ODISHA	M/S.GOKHA BEHERA VS	// 0 //
499	WP(C)/0000407/2020	CHAMPAKALATA MISHRA	M/S.PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
500	WP(C)/0000408/2020	PRAGATI PUBLIC SCHOOL	M/S.PATITAPABAN PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0000089/2020	BASANTA SHAW@SA	B.S.DASPARIDA	SORO /604 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0000090/2020	BALARAM HARIJAN	ARIJEET MISHRA	BOIPARIGUDA /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0000091/2020	CHANCALA SANTA	ARIJEET MISHRA	BOIPARIGUDA /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0000092/2020	YUDHISTIR BHOI	JAGABANDHU SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0000093/2020	BIJAY SARTHI @ KALIA SETHY	SURESH KUMAR JENA	MANGALPUR /147 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0000094/2020	P.MOHAN PATRO @ PATRA	SANGRAMJEET SENAPATI	NABARANGAPUR TOWN /307 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0000095/2020	JASODA BEHERA	B.K.NAYAK-3	PIPLI /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0000096/2020	HARIHARA ROUL	P.R.SINGH	GONDIA /92 /2018
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0000097/2020	SAKAL TANDI	DIBYAJYOTI SAHOO	PUINTALA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0000098/2020	SITU @ SATYANARAYAN MALLICK	JYOTI PRAKASH TRIPATHY	SAHADEV KHUNTA /305 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/000099/2020	STATE OF ODISHA LABANI SAMAL VS	ALOK KUMAR MOHAPATRA VS	// AUL /157 /2019 ()
512	ABLAPL/0000100/2020	STATE OF ODISHA BISWAMBAR BARIK VS	SANJAY KUMAR DAS-2 VS	// SORO /643 /2019 ()
513	ABLAPL/0000101/2020	STATE OF ODISHA RAMAKANTA PAIK VS	M/S SOUBHAGYA KUMAR DASH VS	// /57 /2008 ()
514	ABLAPL/0000102/2020	STATE OF ODISHA SUKHIA SINGH VS	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /133 /2019 ()
515	ABLAPL/0000103/2020	STATE OF ODISHA GOPAL KRUSHNA SAHU VS	RAMDAS ACHARY VS	// PURUSHOTTAMPUR /317 /2019 ()
516	ABLAPL/0000104/2020	STATE OF ODISHA RAMAKANTA PAIK VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA /61 /2008 ()
517	ABLAPL/0000105/2020	STATE OF ODISHA KULU NAYAK VS	RAMDAS ACHARY VS	// KHANDAGIRI P.S. /36 /2019 ()
518	ABLAPL/0000106/2020	STATE OF ODISHA JAMBHU SWAIN VS	S.PATRO VS	// BADAGADA /34 /2015 ()
519	ABLAPL/0000107/2020	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	A.K.SARANGI VS	// /320 /2019 ()
520	ABLAPL/0000108/2020	STATE OF ODISHA SUNIL KUMAR NAYAK VS	A.K.SARANGI VS	// / /0 ()
521	ABLAPL/0000109/2020	STATE OF ODISHA GHANA SHYAM BEHERA VS STATE OF ODISHA	GEETANJALI MAJHI VS	// GAISILET /170 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0000110/2020	SANTOSH KUMAR DALAI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /217 /2019 () //
523	ABLAPL/0000111/2020	SAFI KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /70 /2019 () //
524	ABLAPL/0000112/2020	SANU @ DHARMENDRA BISOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /160 /2019 () //
525	ABLAPL/0000113/2020	PRASANNA @ PRASANA KUMAR JENA @ PRASANN VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /217 /2019 () //
526	ABLAPL/0000114/2020	SURESH HARIJAN @ SURESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /237 /2019 () //
527	ABLAPL/0000115/2020	BALLABHA MALLIK @ BALABA MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA /14 /2019 () //
528	ABLAPL/0000116/2020	LAXMI MALLIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /441 /2019 () //
529	ABLAPL/0000117/2020	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PARADEEP /227 /2019 () //
530	ABLAPL/0000118/2020	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PARADEEP /228 /2019 () //
531	ABLAPL/0000119/2020	SHUSA @ SUSHANT MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /303 /2019 () //
532	ABLAPL/0000120/2020	BHAGIRATHI PRADHAN @ ATHAYA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /347 /2019 () //
533	ABLAPL/0000121/2020	RAMA CHANDRA BISWAL	SUBRAT KUMAR NAYAK	NIMAPADA /335 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0000122/2020	K.S.PRAKASH RAO @ K.V.S. PRAKASH RAO	B.N.PRASAD	NAYAPALLI P.S. /517 /2019
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0000123/2020	MANMATH MOHAPATRA	JUGALA KISHORE PANDA	PARJANG /312 /2019
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0000124/2020	CHAKARADHAR SAHOO @ HATI	DEEPAK KU SAHOO	KENDRAPARA /234 /2019
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0000125/2020	DEBASIS PATI	SATYA RANJAN MULIA	KUJANGA /304 /2019
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0000126/2020	PRANAYA KUMAR MOHAPATRA	BIJAYA KUMAR RAGADA	BHADRAK TOWN /395 /2019
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0000127/2020	RATIKANTA DAKUA	RAJIV KUMAR MAHANTA	BARIA /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0000128/2020	MANORANJAN CHHOTRAY @ MANORANJAN	ANINDYA PRAKASH PARIDA	JODAPADAR /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0000129/2020	MUNGLE SUR @ SK. MUKALSUR	AMULYA RATNA PANDA	SAHADEV KHUNTA /381 /2019
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0000130/2020	PRADEEP KUMAR PATEL	SURYA N. SATPATHY	JHARSUGUDA /835 /2019
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0000131/2020	SANJEET KUMAR DASH	RAMESH CHANDRA BEHERA	BARIPADA TOWN /417 /2019
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0000132/2020	HARISH CHANDRA DAS	HIMANSHU BHUSAN DASH	AMBABHONA /138 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0000133/2020	STATE OF ODISHA ADITYA NAIK VS	S.K. MOHANTY VS	// BHANJANAGAR /480 /2019 ()
546	ABLAPL/0000134/2020	STATE OF ODISHA PRASANT MOHAPATRA VS	SIDHARTH PRASAD DAS VS	// PARJANG /302 /2019 ()
547	ABLAPL/0000135/2020	STATE OF ODISHA SUBHASINI DALAI VS	TAPAN KUMAR MOHANTY VS	// BHUBANESWAR VIGILANCE /66 /2019 ()
548	ABLAPL/0000136/2020	STATE OF ODISHA(VIG.) PRIYAMBADA CHOUDHURY VS	ALOK KUMAR PANDA VS	// MAHILA P.S. BUXIBAZAR /130 /2019 ()
549	ABLAPL/0000137/2020	STATE OF ODISHA LAXMI SAHOO VS	SUBRATA PANDA VS	// DHENKANAL SADAR /390 /2019 ()
550	ABLAPL/0000138/2020	STATE OF ODISHA KULDEEP CHOUDHURY VS	ALOK KUMAR PANDA VS	// MAHILA P.S. BUXIBAZAR /130 /2019 ()
551	ABLAPL/0000139/2020	STATE OF ODISHA KAILASH PARIDA VS	SUBRATA PANDA VS	// CHANDANPUR /199 /2019 ()
552	ABLAPL/0000140/2020	STATE OF ODISHA PRADEEP SWAIN @ DASARATHI SWAIN @ CHANDRA VS	CHANDRAKANTHA JUJHARSINGH VS	// BANAPUR P.S. /209 /2019 ()
553	ABLAPL/0000141/2020	STATE OF ODISHA MANAS JENA VS	PRABODHA CH. NAYAK VS	// SECTOR-19 /117 /2019 ()
554	ABLAPL/0000142/2020	STATE OF ODISHA SURESH CHANDRA PANDA VS	PRASANTA KUMAR DASH VS	// PARJANG /305 /2019 ()
555	ABLAPL/0000143/2020	STATE OF ODISHA KUNTALA SAHU VS STATE OF ODISHA	PRAKASH K. MISHRA VS	// RAMBHA (KHALLIKOTE) /284 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0000144/2020	SRIMANTA HATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	/ /0 () //
557	ABLAPL/0000145/2020	BASANTA KUMAR DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /460 /2019 () //
558	ABLAPL/0000146/2020	PRAMOD MANGARAJ VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KHURDA P.S. /4 /2019 () //
559	ABLAPL/0000147/2020	KAUA @ KARAN DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /227 /2019 () //
560	ABLAPL/0000148/2020	B.E.SIMANCHAL BEHERA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	/ /0 () //
561	ABLAPL/0000149/2020	BHUPENDER KUMAR VS STATE OF ODISHA	S.ROUT VS	NAYAPALLI P.S. /679 /2019 () //
562	ABLAPL/0000150/2020	SAROJINI SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARAMBA /2 /2020 () //
563	ABLAPL/0000151/2020	MIRZA ANSAR ALLI BEIG VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /279 /2019 () //
564	ABLAPL/0000152/2020	BIMBADHAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /131 /2019 () //
565	ABLAPL/0000153/2020	PARIKHITA MALLIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /462 /2019 () //
566	ABLAPL/0000154/2020	SUDHARKAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	ANGUL TOWN /1101 /2019 () //
567	ABLAPL/0000155/2020	NIRANJAN BHOI	SARATHI JYOTI MOHANTY	BHATILI /222 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
568	ABLAPL/0000156/2020	STATE OF ODISHA HRUDANANDA NAIK	B.B. MOHAPATRA	// BARKOTE /133 /2019
		VS	VS	()
569	ABLAPL/0000157/2020	STATE OF ODISHA GIRISH CH. NAYAK	PARTHA SARATHI NAYAK	// BIKRAMPUR FCI /151 /2019
		VS	VS	()
570	ABLAPL/0000158/2020	STATE OF ODISHA AKHIL PODDAR	SIDHARTHA DAS	// AIR FIELD P.S. /344 /2018
		VS	VS	()
571	ABLAPL/0000159/2020	STATE OF ODISHA PARAMANANDA ROUT	DIPTI RANJAN BHOKTA	// BHANJANAGAR /476 /2019
		VS	VS	()
572	ABLAPL/0000160/2020	STATE OF ODISHA TIKINA LENKA @ SRINIBASH LENKA	JAGANNATH KAMILA	// SORO /3 /2020
		VS	VS	()
573	ABLAPL/0000161/2020	STATE OF ODISHA CHANDRAKANTA DAS	ANIRUDHA DAS	// DHENKANAL SADAR /460 /2019
		VS	VS	()
574	ABLAPL/0000162/2020	STATE OF ODISHA ROHIT KUAR	SAMARENDRA BAHADUR	// HEMGIR /199 /2019
		VS	VS	()
575	ABLAPL/0000163/2020	STATE OF ODISHA DAMO SETHI	SANJEEB KUMAR BEHERA	// KHALLIKOTE /399 /2019
		VS	VS	()
576	ABLAPL/0000164/2020	STATE OF ODISHA JITU @ JITENDRA PRADHAN	BIBHUTI BHUSAN BEHERA	// KANDHEIGOLE /142 /2019
		VS	VS	()
577	ABLAPL/0000165/2020	STATE OF ODISHA AVIRAM KHILAR @ ABHIMANYU KHILAR	P.R.SINGH	// DHENKANAL SADAR /4 /2020
		VS	VS	()
578	ABLAPL/0000166/2020	STATE OF ODISHA NIRANJAN PRADHAN	RAS BIHARI MOHAPATRA	// BALIPATNA /18 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0000167/2020	STATE OF ODISHA RAJESH KUMAR SONKAR VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /201 /2019 ()
580	ABLAPL/0000168/2020	STATE OF ODISHA PINTU ROUT @ MANOJ KUMAR ROUT VS	NIHAR RANJAN SAH VS	// DHENKANAL SADAR /355 /2019 ()
581	ABLAPL/0000169/2020	STATE OF ODISHA BIKRAM KUMAR PARIDA @ DIPU VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /363 /2019 ()
582	ABLAPL/0000170/2020	STATE OF ODISHA ATALA SAHOO VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /1 /2020 ()
583	ABLAPL/0000171/2020	STATE OF ODISHA RAJESH KUMAR DALEI VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /388 /2019 ()
584	ABLAPL/0000172/2020	STATE OF ODISHA CHITARANJAN SWAIN VS	A.SATPATHY VS	// BYREE /155 /2019 ()
585	ABLAPL/0000173/2020	STATE OF ODISHA NALINI PRAVA BARIK VS	ARIJEET MISHRA VS	// KALINGA NAGAR /174 /2017 ()
586	ABLAPL/0000174/2020	STATE OF ODISHA SATYENDRA KUMAR VS	SMRUTI RANJAN MOHAPATRA VS	// K.BALANG /55 /2019 ()
587	ABLAPL/0000175/2020	STATE OF ODISHA MAHENDRA JENA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /476 /2019 ()
588	ABLAPL/0000176/2020	STATE OF ODISHA SUDARSANA @ SUDARSAN JENA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /483 /2019 ()
589	ABLAPL/0000177/2020	STATE OF ODISHA BATU @ BATA GOCHHAYAT VS STATE OF ODISHA	NARAYAN BEURA VS	// BANKI /174 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0000178/2020	KUSUM MOHANTY VS STATE OF ODISHA	NARAYAN BEURA VS	BANKI /122 /2019 () //
591	ABLAPL/0000179/2020	SASHIKANTA PARIDA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	KOREI /235 /2019 () //
592	ABLAPL/0000180/2020	JYOTI RANJAN JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KOREI /235 /2019 () //
593	ABLAPL/0000181/2020	PRAVAKAR PRADHAN @ LIPU VS STATE OF ODISHA	BIRABAR GANTHIA VS	ATHGARH /329 /2019 () //
594	ABLAPL/0000182/2020	N.CHIRANJEEVI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	INFOCITY PS /95 /2019 () //
595	ABLAPL/0000183/2020	JAJAN PANIGRAHI VS STATE OF ODISHA	J.K.KHUNTIA VS	BALASORE SADAR /410 /2019 () //
596	ABLAPL/0000184/2020	PRATIMA NAYAK @ NAIK VS STATE OF ODISHA	SURYAKANTA PRADHAN VS	KUMBHARAPARA /293 /2019 () //
597	ABLAPL/0000185/2020	BIJAYA KUMAR @ BIJAYA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BALIMI /146 /2019 () //
598	ABLAPL/0000186/2020	SUCHITRA PATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KUJANGA /304 /2019 () //
599	ABLAPL/0000187/2020	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DHENKANAL SADAR /454 /2019 () //
600	ABLAPL/0000188/2020	MAMA @ MAMI SAHOO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DHENKANAL SADAR /454 /2019 () //
601	ABLAPL/0000189/2020	PRADIP BADATYA	ANANTA NARAYAN PATTANAYAK	BADAGODA P.S. /453 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0000190/2020	RAJA KISHOR SWAIN @ RAJ KISHORE SWAINSABYASACHI MISHRA		JATNI P.S. /518 /2019
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0000191/2020	SAB ALLI KHAN	DURLLABHA RANJAN MISHRA	ATHAMALLIK /140 /2019
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0000192/2020	RABI KHARA	DIPTI RANJAN BHOKTA	PADWA /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0000193/2020	KRISHNA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	BARAMBA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0000194/2020	RAMESH SETHI	CHANDAN SAMANTARAY	JARADA /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0000195/2020	SANOJ MOHAPATRA @ SANAT	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0000196/2020	DEBENDRA PRADHAN	ASHOK DAS	JARADA /216 /2019
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0000197/2020	NARASINGH SAHU	A.PATTANAİK	CHANDRASEKHARPUR /457 /2019
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0000198/2020	PADMABATI CHANDA	BIBHUTI RANJAN MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0000199/2020	BELESWAR PARIDA	A.PATTANAİK	BEGUNIA P.S. /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0000200/2020	GURUBRAT MOHANTY	PRADIP KUMAR DHAL	MAHILA P.S.(BBSR) /132 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0000201/2020	STATE OF ODISHA STITI SAMBHAB PATRNAIK VS	NIRANJAN MAHARANA VS	// KHANDAPARA /276 /2019 ()
614	ABLAPL/0000202/2020	STATE OF ODISHA BHAJA @ BRAJA PAHAN VS	H.N.MOHAPATRA VS	// KRUSHNA PRASAD /151 /2019 ()
615	ABLAPL/0000203/2020	STATE OF ODISHA KAUSALYA NAYAK VS	SANJIT KU DAS VS	// BADACHANA /284 /2019 ()
616	ABLAPL/0000204/2020	STATE OF ODISHA PRASANTA SRICHANDAN @ PRASANTA KUMAR SRIKANTAN SAHOO VS	ARSHAD KUMAR SAHOO VS	// CHANDAPUR /135 /2019 ()
617	ABLAPL/0000205/2020	STATE OF ODISHA SADASIBA BARIK VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /165 /2019 ()
618	ABLAPL/0000206/2020	STATE OF ODISHA BALARAM GOUDA @ DHALIYA GOUDA VS	ARIJEET MISHRA VS	// KUNDRA /116 /2019 ()
619	ABLAPL/0000207/2020	STATE OF ODISHA BABU @ MADHUSUDAN SWAIN VS	AMARESH DAS VS	// RAJKANIKA /278 /2019 ()
620	ABLAPL/0000208/2020	STATE OF ODISHA SANJUKTA DAS VS	MANAS CHAND VS	// KHURDA P.S. /426 /2019 ()
621	ABLAPL/0000209/2020	STATE OF ODISHA RATIKANTA DAS VS	MANAS CHAND VS	// KHURDA P.S. /426 /2019 ()
622	ABLAPL/0000210/2020	STATE OF ODISHA DILLIP KUMAR ROUT VS	PRABHAT KUMAR DAS VS	// JAJPUR TOWN /5 /2020 ()
623	ABLAPL/0000211/2020	STATE OF ODISHA KABITA ROUT VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// JAJPUR TOWN /5 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0000212/2020	DAMBARUDHAR BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /49 /2019 () //
625	ABLAPL/0000213/2020	DILLIP BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /67 /2018 () //
626	ABLAPL/0000214/2020	NANDA ROUT VS STATE OF ODISHA	M.M.PATNAIK VS	BALIANTA P.S. /319 /2019 () //
627	ABLAPL/0000215/2020	SWALEHA BEGUM VS STATE OF ODISHA	U.C.MISHRA VS	/ /0 () //
628	WPC(OAC)/0000256/2019	SANGRAM KESHARI ROUT VS STATE OF ODISHA	M/S.ULLASH CHANDRA MOHANTY VS	// () //
629	WPC(OAC)/0000548/2019	RUDRA PRASAD MOHANTY VS STATE OF ODISHA	M/S.ULLASH CHANDRA MOHANTY VS	// () //
630	WPC(OAC)/0000550/2019	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	M/S.ULLASH CHANDRA MOHANTY VS	// () //
631	WPC(OAC)/0001356/2016	SATYA NARAYAN LUHA VS SECY.OF HOME DEPTT.	M/S.ULLASH CHANDRA MOHANTY VS	// () //
632	WPC(OAC)/0001509/2018	CH.KEDARNATH RAO VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
633	WPC(OAC)/0002429/2015	PRAMILA BISWAL VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
634	WPC(OAC)/0002430/2015	RUDRAKANTA PANDA VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
635	WPC(OAC)/0002431/2015	PRAMOD KUMAR MALLIK	M/S.SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0002432/2015	SUSIL KUMAR MOHANTY	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0002434/2015	SAROJ KUMAR KHATOI	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//

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MISC CASES FILED on :06/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CRLMA/243/2018	SEVEN HILLS ESTATE FLATS OWNERS ASSOCIATION-MPM/S.ANIMESH MOHANTY	
2	1/2020 CVREV/333/1996	KOTNI NIRMAL KUMAR-MP	M/S.S.S.RAO
3	2/2020 CONTC/2191/2019	M/S. ASHA SHREE FROZEN FOOD PVT.LTD.,-MP	ADV
4	2/2020 WPC(OAC)/2430/2015	RUDRAKANTA PANDA-MP	
5	3/2020 BLAPL/9087/2019	MINA MAJHI-MP	JUGALA KISHORE PANDA
6	3/2020 CMAPL/14/2020	ARBIND JAISWAL-MP	ADV.
7	3/2020 CONTC/620/2010	GAJENDRA SAHOO-MP	M/S I.C.DASH
8	3/2020 STREV/2/2020	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
9	3/2020 WPC(OAC)/2432/2015	SUSIL KUMAR MOHANTY-MP	M/S.SHASHI BHUSAN JENA
10	4/2020 BLAPL/10996/2019	SUBASH CHANDRA DASH-MP	H.S.MISHRA
11	4/2020 CMAPL/21/2020	MANBODH BARIHA-MP	ADV.
12	4/2020 STREV/2/2020	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
13	4/2020 TRP(C)/4/2020	PINKY SAMAL-MP	BIRAJA PRASANNA DAS
14	4/2020 WPC(OAC)/2434/2015	SAROJ KUMAR KHATOI-MP	M/S.SHASHI BHUSAN JENA
15	5/2020 BLAPL/94/2020	JYOTIRMAYA MOHANTY @ KALU-MP	PRADIPTA KUMAR MOHANTY
16	5/2020 CMAPL/22/2020	BRUNDABATI BHUYAN-MP	M/S.J.K.KHUNTIA
17	5/2020 RVWPET/4/2020	SHREE JAGANNATH TEMPLE-MP	ANAND CHANDRA SWAIN
18	5/2020 TRP(C)/5/2020	CHAMPUPRIYA SAHOO-MP	AKSHAYA KUMAR SAHOO
19	5/2020 WPC(OAC)/2431/2015	PRAMOD KUMAR MALLIK-MP	M/S.SHASHI BHUSAN JENA
20	6/2020 CMAPL/23/2020	SUPREME ACADEMY OF HUMANISM and UNIVERSALISM (S.A.H.U.) MISURAMP	
21	6/2020 CMP/7/2020	SANJEEB KUMAR DAS-MP	BANSHIDHAR BAUG
22	6/2020 RSA/2/2020	HARIHAR DAS-MP	SOUBHAGYA KUMAR DASH
23	6/2020 RVWPET/5/2020	SHREE JAGANNATH TEMPLE, PURI-MP	ANAND CHANDRA SWAIN
24	6/2020 TRP(C)/6/2020	OM PRASAD BEHERA-MP	BISWA PRAKASH DHAL
25	6/2020 WPC(OAC)/2429/2015	PRAMILA BISWAL-MP	M/S.SHASHI BHUSAN JENA
26	7/2020	SUBRAT ROUSTRAY-MP	NRUSINGHA NANDA MAHAPATRA

27	CMP/8/2020 7/2020 FAO/972/2019	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. INDIA-MP	GOVIND MOHANTY
28	7/2020 RSA/5/2020	GOUTAM ROUT @ GOUTGAM CHARAN ROUT-MP	ASHOK KUMAR DAS
29	7/2020 TRP(C)/7/2020	SANTOSH KU.JENA-MP	M/S. D.P.JENA
30	7/2020 WPC(OAC)/2434/2015	SAROJ KUMAR KHATOI-MP	M/S.SHASHI BHUSAN JENA
31	8/2020 CMP/9/2020	KAMALINI PALLAI @ PRADHAN-MP	SUSHANT KUMAR PRADHAN
32	8/2020 CRLMC/3186/2019	RAJ KUMARI TODI-MP	S.P.DASH
33	8/2020 CRLREV/6/2020	PALLA RAMESH-MP	SOUBHAGYA KUMAR DASH
34	8/2020 FAO/975/2019	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO. LTD. INDIA-MP	GOVIND MOHANTY
35	8/2020 RPFAM/68/2016	SOUBHAGYA SAHOO-MP	M/S.AJIT KU.HOTA
36	8/2020 RSA/6/2020	GOURA NAIK-MP	SAMARENDRA MOHANTY
37	8/2020 WPC(OAC)/2430/2015	RUDRAKANTA PANDA-MP	M/S.SHASHI BHUSAN JENA
38	9/2020 CMP/10/2020	BISHNU MOHAN PANIGRAHI-MP	SUSHANT KUMAR PRADHAN
39	9/2020 CRLMC/14/2020	ARUN KUMAR BHANJA-MP	ARIJEET MISHRA
40	9/2020 FAO/8/2020	LATA NAIK-MP	SAMEER KUMAR DAS
41	9/2020 RPFAM/5/2020	ALOK@PRADEEP PRADHAN-MP	BRUNDABAN ROUT
42	9/2020 RSA/78/2012	SATYARANJAN KAR and ANR-MP	M/S.SUSANTA KU.DASH
43	9/2020 WPC(OAC)/2432/2015	SUSIL KUMAR MOHANTY-MP	M/S.SHASHI BHUSAN JENA
44	10/2020 CRLMC/3376/2019	ASHOK KUMAR SAHU-MP	RAMDAS ACHARY
45	10/2020 CRLREV/7/2020	MURALI SAHU-MP	B.S.DASPARIDA
46	10/2020 FAO/570/2008	PRASANTA KU.MISHRA-MP	M/S.PRANAB KU.SAMANTRAY
47	10/2020 RPFAM/5/2020	ALOK@PRADEEP PRADHAN-MP	BRUNDABAN ROUT
48	10/2020 RSA/364/2019	GOBARDHAN SENAPATI-MP	GAJENDRA K. KHILAR
49	10/2020 WPC(OAC)/2431/2015	PRAMOD KUMAR MALLIK-MP	M/S.SHASHI BHUSAN JENA
50	11/2020 CMP/11/2020	BINODINI MOHANTY-MP	SUBRAT KUMAR NAYAK
51	11/2020 CRLMC/3370/2019	SAMIR KUMAR SAHU-MP	R.ACHARY
52	11/2020 CRLREV/8/2020	BIBEKANANDA PANI-MP	PRASANNA KUMAR MISHRA
53	11/2020 FAO/2/2020	THE MANAGER LEGAL (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. INDIA-MP	GOVIND MOHANTY
54	11/2020 RPFAM/276/2019	JADUMANI MAHAPATRA-MP	PRABIR KUMAR RAY
55	11/2020 RSA/393/2014	SRIMATI BARIK-MP	MR.RAJIV KU.MOHANTA
56	11/2020 WPC(OAC)/2429/2015	PRAMILA BISWAL-MP	M/S.SHASHI BHUSAN JENA
57	12/2020 CMP/13/2020	WASIM ALAM-MP	SAMIR KUMAR MISHRA

58	12/2020 CRLMC/18/2020	DEBASIS PANDA-MP	KARUNAKAR GAYA
59	12/2020 CRLREV/10/2020	KISHORE BEHERA-MP	ARUN KUMAR ACHARYA
60	12/2020 RPFAM/6/2020	ARATI MALLIK-MP	NIRANJAN LENKA
61	12/2020 WPC(OAC)/256/2019	SANGRAM KESHARI ROUT-MP	M/S.ULLASH CHANDRA MOHANTY
62	13/2020 CMP/14/2020	SITA SAMAL-MP	ANJAN KUMAR JENA
63	13/2020 CRLMC/20/2020	SRIKANTA ROUT-MP	TRILOCHAN NANDA
64	13/2020 CRLREV/855/2019	PARAMA @ PARAMANANDA BEHERA-MP	AMIT KUMAR NATH
65	13/2020 RPFAM/55/2018	BIJAYA KU.PANDA-MP	M/S.GOURANGA CHARAN MOHAPATRA
66	13/2020 WPC(OAC)/256/2019	SANGRAM KESHARI ROUT-MP	M/S.ULLASH CHANDRA MOHANTY
67	14/2020 CMP/15/2020	PRABIR JENA-MP	G.N.MISHRA
68	14/2020 CRLMC/22/2020	MADHUMITA@MADHUMITA NAYAK-MP	SAROJ KU.DASH
69	14/2020 CRLREV/10/2020	KISHORE BEHERA-MP	ARUN KUMAR ACHARYA
70	14/2020 RPFAM/7/2020	GOURANGA CHARAN MAHANTA-MP	TAPASWINI SINHA
71	14/2020 WPC(OAC)/1356/2016	SATYA NARAYAN LUHA-MP	M/S.ULLASH CHANDRA MOHANTY
72	15/2020 CMP/16/2020	SADASIVA PANIGRAHI-MP	SATYABADI MANTRI
73	15/2020 CRLA/427/2017	BHASKAR@BHASIA NAIK@BHASKAR NAIK-MP	M/S.SMRUTI RANJAN MOHAPATRA
74	15/2020 CRLMC/3358/2019	CHITTARANJAN JENA-MP	SIDHARTHA DAS
75	15/2020 ABLAPL/10050/2019	SAROJ KUMAR BAG-MP	JAGABANDHU SAHU
76	15/2020 WPC(OAC)/548/2019	RUDRA PRASAD MOHANTY-MP	M/S.ULLASH CHANDRA MOHANTY
77	16/2020 CMP/17/2020	MURALI SENAPATI-MP	SAMIR KUMAR MISHRA
78	16/2020 CRLA/193/2011	TRILOCHAN SETHY-MP	M/S J.DASH
79	16/2020 CRLMC/31/2020	JYOSHNARANI DAS-MP	M/S.BIDYADHAR MANASINGH
80	16/2020 CRLREV/12/2020	BIRUPAKSHYA DANDIA-MP	MAHES DAS
81	16/2020 WA/565/2019	DR.KUMARAMANI JENA-MP	M/S.S.K.SAMAL
82	16/2020 WPC(OAC)/550/2019	PRASANTA KUMAR SWAIN-MP	M/S.ULLASH CHANDRA MOHANTY
83	17/2020 CMP/18/2020	LINGARAJ NAYAK-MP	RADHARAMAN DAS NAYAK
84	17/2020 CRLA/391/2017	LIPUN DEHURY@ LIPAN DEHURY-MP	M/S.PARTHA SARATHI NAYAK
85	17/2020 CRLMC/36/2020	BIRENDRA KUMAR SAHU-MP	ANIRUDHA DAS
86	17/2020 CRLREV/12/2020	BIRUPAKSHYA DANDIA-MP	MAHES DAS
87	17/2020 WA/17/2020	PABITRA KU.SAMAL-MP	JYOTIRMAYA GUPTA
88	18/2020 CMP/18/2020	LINGARAJ NAYAK-MP	RADHARAMAN DAS NAYAK
89	18/2020	DASARATHI MEHER-MP	M/S.ANIRUDHA DAS

90	CRLA/415/2017 18/2020 CRLMC/37/2020	ROHIT JAIN-MP	SIVA SANKAR CHAINI
91	18/2020 CRLREV/13/2020	KEDAR GOCHHAYAT-MP	PANCHANAN PANIGRAHI
92	18/2020 MACA/6/2020	PITABSA BEHERA-MP	PRADEEP KUMAR MISHRA
93	18/2020 WA/18/2020	SUDAM MAJHI-MP	PRASANTA KUMAR SATAPATHY
94	19/2020 CMP/19/2020	MD.SARIF-MP	PRASANTA KUMAR SATAPATHY
95	19/2020 CRLA/11/2020	AMIYA KUMAR MOHANTY-MP	MANOJ BIHARI DAS
96	19/2020 CRLMC/38/2020	SUBRAT KUMAR PARIDA-MP	S.J.PRADHAN
97	19/2020 CRLREV/13/2020	KEDAR GOCHHAYAT-MP	PANCHANAN PANIGRAHI
98	19/2020 MACA/979/2019	D.M.NATIONAL INSURANCE CO.LTD-MP	SUBRAT SATPATHY
99	19/2020 WA/18/2020	SUDAM MAJHI-MP	PRASANTA KUMAR SATAPATHY
100	20/2020 CRLA/11/2020	AMIYA KUMAR MOHANTY-MP	MANOJ BIHARI DAS
101	20/2020 CRLMC/39/2020	CHITTA RANJAN BEHERA@MIKI-MP	S.A.NAYAK
102	20/2020 CRLREV/16/2019	NRUSINGHA CHARAN BEHERA-MP	BIDYADHAR MANASINGH
103	20/2020 MACA/4/2020	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
104	21/2020 CRLA/779/2019	KAMINI JENA-MP	BIJAYA KUMAR BEHERA
105	21/2020 CRLMC/48/2020	ASWINI MOHANTY@ASWINI KUMAR MOHANTY-MP	B.B.SWAIN
106	22/2020 CRLA/13/2020	BAGUN MUNDA-MP	RAJIV KU MAHANTA
107	22/2020 CRLMC/52/2020	DR.SREEJOY PATTNAIK-MP	PARTHA MUKHERJI
108	22/2020 CRLREV/15/2020	AJAY KUMAR NAYAK-MP	J.K.KHUNTIA
109	23/2020 CRLA/13/2020	BAGUN MUNDA-MP	RAJIV KU MAHANTA
110	23/2020 CRLMC/53/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
111	23/2020 CRLREV/17/2020	DOLAMOCHAN @ DOLAMANI JANI-MP	AKSHAYA KUMAR SAHOO
112	24/2020 CRLA/13/2020	BAGUN MUNDA-MP	RAJIV KU MAHANTA
113	24/2020 CRLMC/54/2020	JAYPAL BAG-MP	R.ACHARY
114	24/2020 CRLREV/18/2020	LAMBODAR NAYAK @ LANDERA @ LAMBODARA NAIK-SURYAKANTA DWIBEDI	
115	25/2020 CRLA/14/2020	TUMBA MUNDA-MP	RAJIV KU MAHANTA
116	25/2020 CRLREV/18/2020	LAMBODAR NAYAK @ LANDERA @ LAMBODARA NAIK-SURYAKANTA DWIBEDI	
117	26/2020 CRLA/14/2020	TUMBA MUNDA-MP	RAJIV KU MAHANTA
118	26/2020 CRLREV/18/2020	LAMBODAR NAYAK @ LANDERA @ LAMBODARA NAIK-SURYAKANTA DWIBEDI	
119	27/2020 CRLA/14/2020	TUMBA MUNDA-MP	RAJIV KU MAHANTA
120	28/2020 CRLA/28/2019	JATADHARI BEHERA-MP	M/S.R.N.MOHANTY

121	29/2020 CRLA/16/2020	APU @ AJIT DAS-MP	ANIRUDHA DAS
122	30/2020 CRLA/16/2020	APU @ AJIT DAS-MP	ANIRUDHA DAS
123	31/2020 CRLA/19/2020	BRUNDABAN DIGAL-MP	ANIRUDHA DAS
124	32/2020 CRLA/19/2020	BRUNDABAN DIGAL-MP	ANIRUDHA DAS
125	33/2020 CRLA/20/2020	SESADEBA BARIK @ SAMIR-MP	DEVASHIS PANDA
126	34/2020 CRLA/20/2020	SESADEBA BARIK @ SAMIR-MP	DEVASHIS PANDA
127	35/2020 CRLA/24/2020	LITU @ RITU BEHERA-MP	R.N.SINGH
128	36/2020 CRLA/24/2020	LITU @ RITU BEHERA-MP	R.N.SINGH
129	37/2020 CRLA/196/2019	SANJAY SAHOO-MP	KASHINATH PATTNAIK
130	38/2020 CRLA/24/2020	LITU @ RITU BEHERA-MP	R.N.SINGH
131	39/2020 CRLA/196/2019	SANJAY SAHOO-MP	KASHINATH PATTNAIK
132	39/2020 ABLAPL/10526/2019	GUNA MAJHI-MP	B.S.DASPARIDA
133	40/2020 CRLA/25/2020	TANU RANJAN NAG-MP	PRABHAV BEHERA
134	41/2020 CRLA/25/2020	TANU RANJAN NAG-MP	PRABHAV BEHERA
135	42/2020 CRLA/26/2020	PRAFULLA KUMAR BISWAL-MP	B.S.DASPARIDA
136	43/2020 CRLA/26/2020	PRAFULLA KUMAR BISWAL-MP	B.S.DASPARIDA
137	44/2020 CRLA/27/2020	MITHILESH KUMAR-MP	B.S. RAYAGURU
138	45/2020 CRLA/27/2020	MITHILESH KUMAR-MP	B.S. RAYAGURU
139	46/2020 CRLA/28/2020	BABULI @ ABINASH SWAIN-MP	PABITRA KUMAR NAYAK
140	47/2020 CRLA/593/2015	SANJAY@BHABANI SANKAR NAYAK-MP	M/S.A.PATTANAIAK
141	48/2020 CRLA/28/2020	BABULI @ ABINASH SWAIN-MP	PABITRA KUMAR NAYAK
142	49/2020 CRLA/29/2020	BASANTA KUMAR BAG-MP	AKSHYA KUMAR SAHOO
143	50/2020 CRLA/593/2015	SANJAY@BHABANI SANKAR NAYAK-MP	M/S.A.PATTANAIAK
144	51/2020 CRLA/29/2020	BASANTA KUMAR BAG-MP	AKSHYA KUMAR SAHOO
145	52/2020 CRLA/30/2020	BIRANCHI PATTNAYAK-MP	AMIT KUMAR NATH
146	53/2020 CRLA/30/2020	BIRANCHI PATTNAYAK-MP	AMIT KUMAR NATH
147	73/2020 WP(C)/14817/2016	DOLAGOBINDA BEHERA-MP	M/S.SISIR DAS
148	74/2020 WP(C)/28413/2019	PRAFULLA KU.BEHERA-MP	M/S.AJIT KU.HOTA
149	75/2020 WP(C)/183/2020	ABHIRAM BEHERA-MP	M/S.P.R.CHHATOI
150	77/2020 WP(C)/186/2020	SRINIBASH PRADHAN-MP	M/S.NIRMAL RANJAN ROURAY
151	78/2020 WP(C)/189/2020	MAHANTA BISWAMBAR DAS-MP	M/S. N.K.SAHU
152	79/2020	MUTTA SANKAR SRINIVAS-MP	M/S.P.K.RAY

153	WP(C)/190/2020 80/2020	UTTARPARSWA MATH-MP	M/S.A.R.DASH
154	WP(C)/21235/2017 81/2020	UTTARPARSWA MATH-MP	M/S.A.R.DASH
155	WP(C)/21054/2017 82/2020	M/S.T.C. PATNAIK AND CO.-MP	M/S.PRASANTA KUMAR NANDA
156	WP(C)/192/2020 83/2020	JOGO BHATRA-MP	M/S.NEELAKANTHA PANDA
157	WP(C)/194/2020 84/2020	RAMESH SINGH RANA-MP	TRILOCHAN NANDA
158	WP(C)/196/2020 85/2020	HRUSHIKESH SAHU-MP	M/S.SURYA N.SATPATHY
159	WP(C)/10014/2019 86/2020	SUBHANKAR SABAR-MP	M/S.SUKANTA KUMAR DALAI
160	WP(C)/204/2020 87/2020	RAJU NAIK-MP	M/S.SRINIBAS MOHANTY
161	WP(C)/9972/2019 88/2020	TIBU NAIK-MP	M/S.SUKANTA KUMAR DALAI
162	WP(C)/205/2020 89/2020	ASHISHA MAHAPATRA-MP	M/S.SUBASH CHANDRA PUSPALAKA
163	WP(C)/207/2020 90/2020	BENUDHAR @ BINOD BIHARI KATA-MP	MOHENDRA KUMAR MOHAPATRO
164	WP(C)/25975/2019 91/2020	RAMANATH MOHAPATRA-MP	M/S.BISMAY ANAND PRUSTY
165	WP(C)/211/2020 92/2020	M/S.NOBLE PHARMACARE LTD.-MP	SOUMYA MISHRA
166	WP(C)/24164/2019 93/2020	SANATANA SATAPATHY-MP	M/S PRAVASH CH.JENA
167	WP(C)/18407/2019 94/2020	CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA-MP/M/S.B.K.NAYAK (1)	
168	WP(C)/223/2020 95/2020	M/S.S.C.PADHEE-MP	M/S.B.PANDA
169	WP(C)/232/2020 96/2020	JUNESH SABAR-MP	M/S.BIRAJA PRASANNA DAS
170	WP(C)/233/2020 98/2020	M/S.S.C.PADHEE-MP	M/S.B.PANDA
171	WP(C)/232/2020 99/2020	RAMA SWAIN-MP	M/S.AMITAV DAS
172	WP(C)/237/2020 100/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
173	WP(C)/241/2020 101/2020	BHAGABATI PRADHAN-MP	M/S.BISWAJIT PARIDA
174	WP(C)/242/2020 102/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
175	WP(C)/244/2020 104/2020	AMRESH KUMAR PATEL-MP	MR.SANGRAM JENA
176	WP(C)/7213/2018 106/2020	SHRADHANJALI ROUT-MP	M/S.DILLIP ROY
177	WP(C)/251/2020 107/2020	SHARAT KUMAR MOHALIK-MP	AMITAV DAS
178	WP(C)/253/2020 108/2020	SANJIB KUMAR RAYSINGH-MP	M/S.SIDHESWAR MALLIK
179	WP(C)/24088/2019 109/2020	SURESH CHANDRA PADHI-MP	SIDHESWAR MALLIK
180	WP(C)/24089/2019 110/2020	BIDESHI NAYAK-MP	AMIT PRASAD BOSE
181	WP(C)/27333/2019 111/2020	OM PRAKASH JENA-MP	M/S.N.N.MOHAPATRA
182	WP(C)/261/2020 112/2020	MARUTI INSURANCE ICICI LOMBARD G.I.CO. LTD.-MP	M/S.G.P.DUTTA
183	WP(C)/264/2020 113/2020	DHANESWAR SAHOO-MP	M/S. SAGARIKA SAHOO
	WP(C)/265/2020		

184	114/2020 WP(C)/267/2020	MANJULI MAJHI-MP	M/S. PARTHA MUKHERJI
185	118/2020 WP(C)/16016/2018	THE ADDL.CHIEF SECRETARY TO GOVT.OF ODISHA-MP	M/S.ADDL.GOV.T.ADVOCATE
186	119/2020 WP(C)/278/2020	M/S.SERAJUDDIN AND CO.-MP	SARADA PRASANNA SARANGI
187	120/2020 WP(C)/288/2020	M/S.SERAJUDDIN AND CO-MP	SARADA PRASANNA SARANGI
188	122/2020 WP(C)/29317/2019	PRAMILA SWAIN-MP	A.B.PARIDA
189	123/2020 WP(C)/306/2020	SANJIB KUMAR BEHURA-MP	M/S.BISWABIHARI MOHANTY
190	124/2020 WP(C)/308/2020	PRABHAT KUMAR MISHRA-MP	M/S.BISWABIHARI MOHANTY
191	125/2020 WP(C)/19060/2019	TUKUNA PRADHAN-MP	M/S.GOPAL KRISHNA NAYAK
192	126/2020 WP(C)/316/2020	SATYANANDA MISHRA-MP	M/S.DEVASHIS PANDA
193	127/2020 WP(C)/328/2020	BALARAM BARSAL-MP	M/S.PRASANNA KUMAR PARHI
194	128/2020 WP(C)/334/2020	GOPAL BARIK-MP	M/S.PRITAM KUMAR MOHANTY
195	129/2020 WP(C)/337/2020	SAHADEB DAS-MP	M/S.DEBASIS MISHRA
196	130/2020 WP(C)/16522/2019	GOURI KUMAR-MP	M/S.GOUTAM MUKHERJI
197	131/2020 WP(C)/339/2020	FRIENDS ASSOCIATION FOR RURAL RECONSTRUCTION	MUSNIGEDALPROMIKAPATRA
198	132/2020 WP(C)/26094/2013	DASARATHA BARIK-MP	M/S.ASHOK MISHRA
199	133/2020 WP(C)/19988/2019	SOUMYA RANJAN LENKA-MP	M/S.B.S.TRIPATHY 1
200	134/2020 WP(C)/19991/2019	SUBRAT KUMAR PATTNAIK-MP	M/S.B.S.TRIPATHY 1
201	135/2020 WP(C)/11010/2019	SANGRAM KISHORE DAS-MP	M/S.BIREN SANKAR TRIPATHY
202	136/2020 WP(C)/10480/2019	PRABIR KUMAR HARICHANDAN-MP	M/S.BIREN SANKAR TRIPATHY
203	137/2020 WP(C)/342/2020	DANDAPANI SAHOO-MP	M/S. BAIDSHAR SAHOO
204	138/2020 WP(C)/27514/2019	MUKTI KANTA PARIDA-MP	M/S.PRAFULLA KU.RATH
205	139/2020 WP(C)/22538/2019	TRINATH SAHU-MP	M/S.SUKANTA KUMAR DALAI
206	140/2020 WP(C)/18362/2014	BRAJA KISHORE DAS-MP	M/S.SATYABRATA MOHANTY
207	141/2020 WP(C)/13017/2018	BISWARANJAN PANIGRAHI-MP	JYOTIRMAY GUPTA
208	142/2020 WP(C)/23413/2019	M/S.KALINGA COMMERCIAL CORPORATION LTD.-MP	M/S.DAMODAR PATI
209	143/2020 WP(C)/345/2020	M/S.NILAKANTHA RICE MILL-MP	M/S. SAMVIT MOHANTY
210	144/2020 WP(C)/610/2018	DIPTISH PRASAD PATTNAIK-MP	M/S.PRASANNA KUMAR MISHRA
211	145/2020 WP(C)/346/2020	NARENDRA MAJHI-MP	M/S.BIKRAM CHANDRA GHADEI
212	146/2020 WP(C)/3621/2019	IPSITA ROUT-MP	M/S.AKSHAYA KUMAR PANDEY
213	147/2020 WP(C)/5478/2019	SAMAPIKA ROUT-MP	M/S.A.K.PANDEY
214	149/2020 WP(C)/348/2020	DURBAL MAJHI-MP	M/S.BIKRAM CHANDRA GHADEI
215	150/2020	SANTOSH KUMAR BEHERA-MP	M/S.N.SAHANI

216	WP(C)/350/2020 151/2020	PRASANT KUMAR PRADHAN-MP	TANMAY KUMAR MOHANTY
217	WP(C)/352/2020 152/2020	GANGADHAR PANIGRAHY-MP	ASHOK PATTANAIAK
218	WP(C)/353/2020 153/2020	GOURI MUNDA ALIAS GOURISHANKAR MUNDA-MP	M/S.PRASANTA KU.SATAPATHY
219	WP(C)/714/2017 154/2020	JAGANNATH PRADHAN-MP	M/S.SHAKTI DATTA TRIPATHY
220	WP(C)/355/2020 155/2020	SANKU TARAI-MP	PRONOY MOHANTY
221	WP(C)/354/2020 156/2020	DR.STYABRATA PATAJOSHI-MP	M/S.KALI PRASANNA MISHRA
222	WP(C)/358/2020 157/2020	SAMSON DAS-MP	M/S. RAKESH KUMAR MALLICK
223	WP(C)/359/2020 158/2020	ASHOK KUMAR SETHI-MP	M/S.M.PRATAP @ P.K.MOHAPATRA
224	WP(C)/367/2020 159/2020	NAROTTAM PRADHAN-MP	M/S./M.PRATAP @ P.K.MOHAPATRA
225	WP(C)/371/2020 160/2020	KARAMCHAND SAMAD-MP	M/S.SUBHRAKANTA MISHRA
226	WP(C)/377/2020 161/2020	DEVI PRASAD SAHOO-MP	M/S.L.K.MOHANTY
227	WP(C)/385/2020 162/2020	AKSHAYA KUMAR SAHOO-MP	TRILOCHAN BARIK
228	WP(C)/19512/2019 163/2020	M/S.SERAJUDDIN AND CO-MP	SARADA PRASANNA SARANGI
229	WP(C)/386/2020 164/2020	SUBHALAXMI SAHOO-MP	M/S.GOKULANANDA PADHI
230	WP(C)/12341/2019 165/2020	SAGAR BAGARTI-MP	BIDYADHAR MANASINGH
231	WP(C)/28844/2019 166/2020	MANORANJAN DASH-MP	M/S.TAPOBANTA BARIK
232	WP(C)/394/2020 167/2020	ODISHA TELEVISION LTD.-MP	M/S.P.K.GHOSE
233	WP(C)/8810/2019 168/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	M/S.SASWAT DAS
234	WP(C)/10232/2019 169/2020	NIRANJAN NAYAK-MP	M/S.JAYDEEP PAL
235	WP(C)/17857/2016 170/2020	THE VICE PRESIDENT, M/S EMAMI PAPER MILLS LTD.-MP	M/S.NITISH KUMAR MISHRA
236	WP(C)/402/2020 171/2020	SWAPNESWAR PRADHAN-MP	M/S. RAMDAS ACHARY
237	WP(C)/403/2020 172/2020	BASANTI DAS-MP	M/S.GOKHA BEHERA
238	WP(C)/406/2020 173/2020	PRAGATI PUBLIC SCHOOL-MP	M/S.PATITAPABAN PANDA
239	WP(C)/408/2020 1/2020	ALOK MISHRA-MP	
240	CONTC/2209/2019 2/2020	BIRANCHI NARAYAN DASH-MP	
241	CMAPL/166/2018 6/2020	DEBASIS SAMANTARAY@SONY YADAV-MP	
242	BLAPL/9670/2019 9/2020	R.TRINATH REDDY-MP	JAGAJIT PANDA
243	CRLREV/238/2017 9/2020	M/S.THE O.M.D.COMP.-MP	
244	OJC/13550/1996 10/2020	MANAS RANJAN SAHOO-MP	
245	CMP/1382/2019 11/2020	ABHAYA PATIKA-MP	
246	ABLAPL/11071/2019 12/2020	LOBHARANI SAHOO-MP	
	ABLAPL/10887/2019		

247	13/2020 ABLAPL/11133/2019	PRAMOD KUMAR DORA-MP	
248	14/2020 ABLAPL/10693/2019	BISWAJIT SAHANI-MP	
249	15/2020 CRLREV/238/2017	R.TRINATH REDDY-MP	
250	16/2020 ABLAPL/15995/2019	RAMAKANTA MISHRA-MP	
251	17/2020 ABLAPL/11311/2019	BALABHA MALLIK @ BALABA MALLIK-MP	
252	18/2020 ABLAPL/11101/2019	KUMARJIT GHOSH-MP	
253	19/2020 ABLAPL/11588/2019	BALLABA MALLIK@BALLABHA MALLIK-MP	
254	20/2020 ABLAPL/11304/2019	BALABHA MALLIK @BALABA MALLIK-MP	
255	21/2020 CRLREV/162/2017	BISWARANJAN MOHAPATRA-MP	
256	21/2020 ABLAPL/15094/2019	PABITRA KUMAR MOHAPATRA-MP	
257	22/2020 ABLAPL/11298/2019	BALABHA MALLIK@BALABA MALLIK-MP	
258	23/2020 ABLAPL/18167/2019	RAMAKANTA DAS @ PEJU DAS-MP	
259	24/2020 ABLAPL/10136/2019	PREMSILA BHUE-MP	
260	25/2020 ABLAPL/10466/2019	BASANTI SAHOO-MP	
261	26/2020 ABLAPL/10990/2019	PAPU @ JYOTIRANJAN DAS-MP	ABHAYA KUMAR PARIDA
262	27/2020 ABLAPL/11097/2019	ASHOK KUMAR PANDA-MP	
263	28/2020 ABLAPL/10618/2019	JYOTI RANJAN NAYAK-MP	
264	29/2020 ABLAPL/10619/2019	JYOTI RANJAN NAYAK-MP	
265	30/2020 ABLAPL/10620/2019	JYOTI RANJAN NAYAK-MP	
266	31/2020 ABLAPL/17551/2019	TIKIA @ TANMAYA KUMAR SAHOO-MP	
267	32/2020 ABLAPL/10462/2019	AMARESH PAHI-MP	
268	33/2020 ABLAPL/4876/2018	BRAMHGYANI GOUDO-MP	
269	34/2020 ABLAPL/10953/2019	DHANESWAR SAMANTARAY-MP	
270	35/2020 ABLAPL/11099/2019	LINGA TAKRI @ LINGARAJ-MP	
271	36/2020 ABLAPL/15877/2019	HAPPY PATRA @ SUKANTA CHHOTARAY-MP	
272	37/2020 ABLAPL/14373/2019	K.NARAYAN MURTY-MP	
273	38/2020 ABLAPL/15381/2019	RANJIT THAMBA-MP	
274	40/2020 ABLAPL/10840/2019	GURUCHARAN MALIK-MP	
275	41/2020 ABLAPL/10627/2019	PRASANTA KUMAR MOHAPATRA-MP	
276	76/2020 WP(C)/5640/2018	SANJEEB SHANKAR PATEL-MP	
277	103/2020 WP(C)/27544/2019	RAJESH SWAIN-MP	
278	105/2020	P.SUBASH CHANDRA PATRA-MP	

279	WP(C)/27536/2019 115/2020	M/S.JINDAL STAINLESS LTD-MP
280	WP(C)/22618/2017 116/2020	M/S.NESTLE INDIA LTD-MP
281	WP(C)/23240/2017 117/2020	M/S.JINDAL STAINLESS LTD.-MP
282	WP(C)/1715/2018 121/2020	GOPALPUR PORTS LTD.-MP
283	WP(C)/8910/2019 148/2020	PRASANTA KU.DAS-MP
	WP(C)/24582/2017	